

ORISSA HIGH COURT

FILING REPORT AS ON :04/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	D-BLAPL/6801/2024	PRAKASH @ SATYAPRAKASH NAIK VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BANARAPAL /7 /2024 () //
2	D-BLAPL/6804/2024	SANIA @ PABITRA MOHAN DALEI VS STATE OF ODISHA	SARADA PRASAD DASH VS	DASPALLA /221 /2023 () //
3	D-BLAPL/6806/2024	B.SANTOSH RAO @ BUCHI VS STATE OF ODISHA	SANDEEP PATRO VS	GOLANTHARA (BERHAMPUR) /87 /2012 () //
4	D-BLAPL/6812/2024	TAHABIRA DEEP VS STATE OF ODISHA	PRAMOD KUMAR BOHIDAR VS	/ /0 () //
5	D-BLAPL/6818/2024	HARI NARAYAN MANDAL VS STATE OF ODISHA	JAYDEEP PAL VS	BHOGRAI /435 /2023 () //
6	D-BLAPL/6820/2024	BRAHMA HANSA VS STATE OF ODISHA	AJIT KUMAR RAUT VS	/ /0 () //
7	D-BLAPL/6822/2024	BHAGIA @ BHAGABAN CHANDRA BARIK VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	KHANTAPADA /170 /2022 () //
8	D-BLAPL/6826/2024	KHIROJ NAGA VS STATE OF ODISHA	PREETAM MISHRA VS	BOUDH /68 /2024 () //
9	D-BLAPL/6830/2024	SUBASISH SWAIN @ SHAKTI VS STATE OF ODISHA	ROHIT RANJAN RAY VS	KHURDA MODEL /825 /2023 () //
10	D-BLAPL/6831/2024	MUNAF MEHMOOD SEIKH VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MACHHKUND /33 /2023 () //
11	D-BLAPL/6833/2024	HIRAMAN INGLE @ RAHUL HIRAMAN INGLE VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MACHHKUND /33 /2023 () //

ORISSA HIGH COURT**FILING REPORT AS ON :04/03/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
12	D-BLAPL/6841/2024	ASIM NAIK @ RAJ VS STATE OF ODISHA	SURESH KUMAR JENA VS	TIKIRI /124 /2023 () //
13	D-BLAPL/6842/2024	RAJESH JAL VS STATE OF ODISHA	SURESH KUMAR JENA VS	NAKTIDEUL /38 /2023 () //
14	D-BLAPL/6846/2024	SURENDRA DALAI @ OKILA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	NACHUNI /74 /2023 () //
15	D-BLAPL/6847/2024	SUMANTA RANA VS STATE OF ODISHA	ANIRUDHA DAS VS	SONEPUR /206 /2023 () //
16	D-BLAPL/6848/2024	JAYPAL @ JAIPAL PURTY VS STATE OF ODISHA	ARIJEET MISHRA VS	GHAGARBEDA /13 /2010 () //
17	D-BLAPL/6849/2024	ALOK MALLIK VS STATE OF ODISHA	ASIT KUMAR JENA VS	JENAPUR /5 /2024 () //
18	D-BLAPL/6850/2024	ASHISH DASH VS STATE OF ODISHA	ANIRUDHA DAS VS	GOCHHAPADA /43 /2023 () //
19	D-BLAPL/6852/2024	NAJINA DHURWEY VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	/ /0 () //
20	D-BLAPL/6853/2024	NEHULA VIHILIA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	/ /0 () //
21	D-BLAPL/6854/2024	SAYA VIHILIYA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	/ /0 () //
22	D-BLAPL/6856/2024	BUDHARAM MEHER VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	/ /0 () //
23	D-BLAPL/6859/2024	DIGESHWAR KUMAR KOSHALE	BRAJA KISHOR PANDA	JONK /24 /2024

ORISSA HIGH COURT

FILING REPORT AS ON :04/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
24	D-BLAPL/6862/2024	STATE OF ODISHA RINKU DHIBAR	RAMAKANTA PRADHAN	// BAMBARI /21 /2022
		VS	VS	()
25	D-BLAPL/6868/2024	STATE OF ODISHA BIJAYA KUMAR SAHU	SATYABRATA PANDA	// PUINTALA /199 /2023
		VS	VS	()
26	D-BLAPL/6873/2024	STATE OF ODISHA RABINDRA KUMAR JENA	NIKUNJA KUMAR ROUT	// JAGATPUR /105 /2013
		VS	VS	()
27	D-BLAPL/6885/2024	STATE OF ODISHA PRADEEP KUMAR SAHANI	RAMESH CHANDRA MAHARANA	// BADAGODA P.S. /72 /2024
		VS	VS	()
28	D-BLAPL/6886/2024	STATE OF ODISHA SUJIT KUMAR ROUT	RAMESH CHANDRA MAHARANA	// JAJPUR SADAR /304 /2023
		VS	VS	()
29	D-BLAPL/6891/2024	STATE OF ODISHA RAJESH KUMAR	UNMESH CHANDRA JENA	// / /0
		VS	VS	()
30	D-BLAPL/6894/2024	STATE OF ODISHA JIYAR KHAN	ROHIT KUMAR SUNA	// / /0
		VS	VS	()
31	D-BLAPL/6898/2024	STATE OF ODISHA SASMITA PRADHAN	DEVASHIS PANDA	// KHURDA MODEL /84 /2024
		VS	VS	()
32	D-BLAPL/6899/2024	STATE OF ODISHA SOMANATH PATTNAIK @ SIBU	DEVASHIS PANDA	// BURLA /417 /2023
		VS	VS	()
33	D-BLAPL/6900/2024	STATE OF ODISHA MAHESWAR NAG	JAYADEBA BEHERA	// PATNAGARH /31 /2024
		VS	VS	()
34	D-BLAPL/6907/2024	STATE OF ODISHA NANDAN KUMAR R @ R NANDA KUMAR	DEBASIS MISHRA	// KHURDA ROAD G.R.P.S. /7 /2024
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :04/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
35	D-BLAPL/6912/2024	STATE OF ODISHA PINKU ORAM VS	NILAKANTHA DAS VS	// SUNDARGARH TOWN /41 /2024 ()
36	D-BLAPL/6918/2024	STATE OF ODISHA JITENDRA BEHERA VS	TUKUNA KUMAR MISHRA VS	// UMERKOTE /79 /2023 ()
37	D-BLAPL/6919/2024	STATE OF ODISHA DHANAPATI VS	AMULYA RATNA PANDA VS	// JEYPURE SADAR /255 /2023 ()
38	D-BLAPL/6920/2024	STATE OF ODISHA RAJKUMAR KULDEEP VS	DEEPANKAR PANIGRAHY VS	// SEMILLIGUDA /14 /2024 ()
39	D-BLAPL/6923/2024	STATE OF ODISHA KRUSHNA CHANDRA SAHU VS	AMULYA RATNA PANDA VS	// / /0 ()
40	D-BLAPL/6924/2024	STATE OF ODISHA SK. MAJNU VS	DALIRANI BEHURAY VS	// SIMULIA /433 /2023 ()
41	D-BLAPL/6925/2024	STATE OF ODISHA PRAKASH NAYAK @ MUNA VS	SRINIVAS MOHANTY VS	// KHURDA MODEL /40 /2024 ()
42	D-BLAPL/6937/2024	STATE OF ODISHA PRAVAKAR NAYAK VS	AKSHAYA KUMAR SUBUDHI VS	// MATHILI /13 /2024 ()
43	D-BLAPL/6938/2024	STATE OF ODISHA BINAYA @ BINAYAK NAIK VS	SMRUTI RANJAN ROUT VS	// KAMAKHYANAGAR /45 /2015 ()
44	D-BLAPL/6939/2024	STATE OF ODISHA HATA KISHORE NAYAK VS	ASHOK KUMAR SARANGI VS	// / /0 ()
45	D-BLAPL/6941/2024	STATE OF ODISHA SUJIT MAJHI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	// LEPHRIPADA /82 /2023 () //

ORISSA HIGH COURT

FILING REPORT AS ON :04/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
46	D-BLAPL/6943/2024	RAJESH KUMAR DASH VS STATE OF ODISHA	MOHAMMAD AKRAM VS	CYBER CRIME AND ECONOMIC OFFENCES /131 /2023 () //
47	D-BLAPL/6946/2024	JAGANNATH PRADHAN VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	AIR FIELD P.S. /209 /2021 () //
48	D-BLAPL/6948/2024	SIDHE @ SIDHESAR PADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAPRAKHOL /232 /2023 () //
49	D-BLAPL/6949/2024	MUNA MAJHI VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	/ /0 () //
50	D-BLAPL/6950/2024	SURYAMANI DAS VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	/ /0 () //
51	D-BLAPL/6953/2024	SAMEER PATTNAIK VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	CAPITAL P.S. /434 /2017 () //
52	D-BLAPL/6954/2024	ROHIT BEHERA VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	BRAJARAJNAGAR /29 /2024 () //
53	D-BLAPL/6957/2024	VEER BAHADUR SINGH VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	MACHHKUND /108 /2023 () //
54	D-BLAPL/6964/2024	SADHU CHHATAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	LARAMBA /53 /2023 () //
55	D-BLAPL/6965/2024	SADASHIB DIKSHIT VS STATE OF ODISHA	DEBASIS MISHRA VS	/ / () //
56	D-BLAPL/6967/2024	PRASANTH M @ M. PRASANTH VS STATE OF ODISHA	DEBASIS MISHRA VS	KHURDA ROAD G.R.P.S. /7 /2024 () //
57	D-BLAPL/6972/2024	BHOLU @ KARAN KUMAR YADAV	BHARAT BHUSAN ROUSTRAY	BRAHMANITARANG /65 /2024

ORISSA HIGH COURT

FILING REPORT AS ON :04/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
58	D-BLAPL/6975/2024	VISAHAVA MANIKANDA @ M. VISHVA	DEBASIS MISHRA	KHURDA ROAD G.R.P.S. /7 /2024
		VS	VS	()
		STATE OF ODISHA		//
59	D-BLAPL/6976/2024	LOGESHWARAN CHANDRASEKARAN @ LOGESHWARAN	DEBASIS MISHRA	KHURDA ROAD G.R.P.S. /7 /2024
		VS	VS	()
		STATE OF ODISHA		//
60	D-BLAPL/6977/2024	BHAGIRATHI KHOSLA	SARBESWAR SAHOO	ORKEL /165 /2021
		VS	VS	()
		STATE OF ODISHA		//
61	D-BLAPL/6980/2024	MITHUN BAXI	SARBESWAR SAHOO	MALKANGIRI /52 /2009
		VS	VS	()
		STATE OF ODISHA		//
62	D-BLAPL/6987/2024	CHANDAN DAS	BADAL KUMAR BEHERA	RAGHUNATHPALI /56 /2024
		VS	VS	()
		STATE OF ODISHA		//
63	D-BLAPL/6994/2024	MANAS GOCHHAYAT	CHITTA RANJAN PATNAIK	BANTALA /67 /2024
		VS	VS	()
		STATE OF ODISHA		//
64	D-BLAPL/6996/2024	SURAT DALEI	ASHWINI KUMAR DAS	EOW,BHUBANESWAR /1 /2024
		VS	VS	()
		STATE OF ODISHA		//
65	D-BLAPL/7000/2024	SAMIR KARPARDAR	SOUMYA RANJAN MOHANTY	//0
		VS	VS	()
		STATE OF ODISHA		//
66	D-CMAPL/9790/2024	PARAMANANDA SWAIN	ADV.	//
		VS	VS	()
		TAHASILDAR,KENDRAPARA		//
67	D-CMAPL/9883/2024	THE SAMBALPUR DIST. CO-OP. CENTRAL BANK LTD.	BAIDHAR SAHOO	//
		VS	VS	()
		JAYAPRAKASH AGRAWALL		//
68	D-CMAPL/9915/2024	BABULA BASTI	ADV	//
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :04/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
69	D-CMAPL/9948/2024	THE PRESIDING OFFICER, LABOUR COURT, BBSR GOBINDA CHANDRA NAYAK VS BISWANATH DIKHIT	HIMANSHU SEKHAR PANDA VS	// // 0 //
70	D-CMAPL/9954/2024	MD.ABDUR RAUF VS STATE OF ODISHA	RAVI RAJ JAISWAL VS	// 0 //
71	D-CMAPL/10000/2024	RANJIT BANCHHOR VS AMULYA KUMAR MAHANANDA	ADV VS	// 0 //
72	D-CMAPL/10060/2024	BHASKAR CHANDRA MOHAPATRA VS STATE OF ODISHA	ADV. VS	// 0 //
73	D-CMAPL/10070/2024	INDUMATI NAG VS DESHRAM BIBHAR	ADV. VS	// 0 //
74	D-CMP/9892/2024	AMIYA KUMAR BEHERA VS KRUSHNA CHANDRA BEHERA	MAHESWAR MOHANTY VS	// 0 //
75	D-CMP/9979/2024	AHALYA MALLICK VS STATE OF ODISHA	KHIROD KUMAR SWAIN VS	// 0 //
76	D-CMP/10038/2024	RABINDRA PRASAD RAY VS BIJAY KUMAR RAY	BHASKAR CHANDRA PANDA VS	// 0 //
77	D-CMP/10056/2024	NAMITA PANDA VS PRAMOD KUMAR PANDA	AMIT PRASAD BOSE VS	// 0 //
78	D-CMP/10079/2024	KALYANI NAYAK VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
79	D-CMP/10086/2024	BISWARUPA PADHI VS SIMANCHAL MAHARANA	S.S.RAO VS	// 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :04/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	D-CONTC/9755/2024	ARABINDA BANCHHOR VS DHRUBA CHARAN BEHERA, DISTRICT EDUCATION OFFICER, BALANGIR	ADV. VS	// 0
81	D-CONTC/9760/2024	SURESH CHANDRA PATEL VS DHRUBA CHARAN BEHERA, DISTRICT EDUCATION OFFICER, BALANGIR	ADV. VS	// 0
82	D-CONTC/9762/2024	NIRANJAN RANA VS DHRUBA CHARAN BEHERA, DISTRICT EDUCATION OFFICER, BALANGIR	ADV. VS	// 0
83	D-CONTC/9766/2024	PRAMOD KUMAR KALET VS DHRUBA CHARAN BEHERA, DISTRICT EDUCATION OFFICER, BALANGIR	ADV. VS	// 0
84	D-CONTC/9769/2024	CHUDAMANI PATEL VS DHRUBA CHARAN BEHERA, DISTRICT EDUCATION OFFICER, BALANGIR	ADV. VS	// 0
85	D-CONTC/9787/2024	PARIKSHIT BARIK VS PRASANNA KUMAR SAHOO, ENGINEER IN CHIEF, RURAL WORKS DIVISION, BBSR	ADV. VS	// 0
86	D-CONTC/9794/2024	LAXMI KANTA SATAPATHY VS S. ASWASTHY, COMMNR CUM SECY., S AND ME DEPT.	ADV VS	// 0
87	D-CONTC/9801/2024	SANJAY KUMAR LENKA VS ROOPA ROSHAN SAHOO, I.A.S.	ADV. VS	// 0
88	D-CONTC/9815/2024	SANATAN NAYAK VS NIBEDITA PARIDA, O.A.S.	ADV VS	// 0
89	D-CONTC/9817/2024	RABINDRA KUMAR PARIDA VS CHANCHAL RANA, I.A.S.	ADV VS	// 0
90	D-CONTC/9820/2024	ASHOK KUMAR DHARUA VS PRAVAS CHANDRA DANDASENA, SUB COLLECTOR CUM SPECIAL LAND ACQUISITION OFFICER, BALANGIR	NIRANJAN PANDA (1) VS	// 0
91	D-CONTC/9821/2024	SUDHIR ROUT	ADV	//

ORISSA HIGH COURT

FILING REPORT AS ON :04/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
92	D-CONTC/9830/2024	SANTHANA GOPALAN R, I.A.S. PULIN KUMAR BEHERA	ADV	//
		VS	VS	0
93	D-CONTC/9832/2024	MITRABHANU MAHAPATRA, I.P.S ANKUR CHARAN BEHERA	ADV	//
		VS	VS	0
94	D-CONTC/9846/2024	RAMESH CHANDRA MAJHI, FIRE OFFICER, CENTRAL RANGE, BUXI BAZAR, CUTTACK JYOTSNARANI SARANGI	ADV	//
		VS	VS	0
95	D-CONTC/9850/2024	MANJULATA MALLIK, O.A.S., SECRETARY,BSE,ODISHA KALANDI CHARAN BEHERA	ADV.	//
		VS	VS	0
96	D-CONTC/9853/2024	ANU GARG, I.A.S. ISWAR CHANDRA SAHOO	ADV.	//
		VS	VS	0
97	D-CONTC/9856/2024	NARADA CHANDRA RATH, G.M., WATER CORPORATION OF ODISHA, KEONJHAR NAKUL SANDHA	ADV.	//
		VS	VS	0
98	D-CONTC/9862/2024	SHALINI PANDIT, I.A.S. CHATRUBHUJA PRADHAN	ADV.	//
		VS	VS	0
99	D-CONTC/9882/2024	ANU GARG, COMMNR. CUM ADDL. SECY., WATER RESOURCES DEPT. SWAMI CHIDANANDA MOHARAJ ADHYATMIKA VIKAS ASHRAM, KENDRAPARA	ADV.	//
		VS	VS	0
100	D-CONTC/9887/2024	SURYAWANSHI MAYUR VIKAS, I.A.S BALARAM SAHOO	ADV.	//
		VS	VS	0
101	D-CONTC/9888/2024	ASWATHY S., I.A.S. KUNJABIHARI ACHARYA	ADV	//
		VS	VS	0
102	D-CONTC/9896/2024	LALATENDU JENA, COMMNR., ENDOWMENTS ENDOWMENT DEPT., BBSR, KHORDHA DEBENDRA KUMAR SAHOO	DAYANANDA MOHAPATRA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :04/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
103	D-CONTC/9901/2024	ASWATHY S., I.A.S. SUNIL KUMAR MISHRA VS	BANSHIDHAR SATAPATHY VS	// // 0
104	D-CONTC/9904/2024	ASWATHY S., I.A.S. DILLIP KUMAR PRADHAN VS	ADV. VS	// // 0
105	D-CONTC/9908/2024	BALWANT SINGH, I.A.S. TRILOCHAN MOHANTY VS	ADV VS	// // 0
106	D-CONTC/9919/2024	RAMESH CHANDRA MAJHI, FIRE OFFICER, CENTRAL RANGE, BUXI BAZAR, CUTTACK PARTHA SARATHI SARANGI VS	ADV VS	// // 0
107	D-CONTC/9924/2024	MANORANJAN MISHRA, ENGNR., IN CHIEF, ODISHA, W.R, DEPT. KANCHANBALA SATPATHY VS	AMULYA RATNA DAS VS	// // 0
108	D-CONTC/9927/2024	ER. SAROJ KUMAR PANDA, CHIEF ENGINEER AND BASIN MANAGER, BRAHMANI LEFT BASIN, ANGUL ODISHA GRAMYA BANK,KHURDA VS	ADV. VS	// // 0
109	D-CONTC/9929/2024	SAILENDHI RAJTANAYA SATPATHY, BLOCK EDUCATION OFFICER CUM DDO, BALIPATNA, KHURDA JEEVANDHAR SHARMA VS	DEBASISI ROUT VS	// // 0
110	D-CONTC/9930/2024	HEMANTA KUMAR PADHY, PRINCIPAL SECY., GOVT., WORKS DEPT. PRABIR KUMAR BHANJA VS	DEBASIS ROUT VS	// // 0
111	D-CONTC/9932/2024	SUSHIL KUMAR LOHANI, I.A.S. MANORANJAN DHAL VS	DEBASISI ROUT VS	// // 0
112	D-CONTC/9934/2024	HEMANTA KUMAR PADHY, PRINCIPAL SECY., GOVT., WORKS DEPT. KABI CHANDRA SETHY VS	ADV. VS	// // 0
113	D-CONTC/9935/2024	GOURI RANI NAIK, O.E.S. BANSHIDHAR BEHERA VS ANU GARG, I.A.S	ADV VS	// // 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :04/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
114	D-CONTC/9937/2024	PRAMOD KUMAR KHUNTIA VS ANU GARG, DEVELOPMENT COMMISSIONER CUM ADDL. CHIEF SECY., WATER RESOURCES DEPT.	ADV. VS	// 0
115	D-CONTC/9938/2024	HARI BARIK VS ANU GARG, DEVELOPMENT COMMNR., CUM ADDL., CHIEF SECY., W.R. DEPT.	ADV VS	// 0
116	D-CONTC/9940/2024	ABHINNA KUMAR PARIJA VS ANU GARG, DEVELOPMENT COMMNR., CUM ADDL., CHIEF SECY., W.R. DEPT.	ADV VS	// 0
117	D-CONTC/9941/2024	CHINTAMANI SAHOO VS ANU GARG, DEVELOPMENT COMMNR., CUM ADDL., CHIEF SECY., W.R. DEPT.	ADV VS	// 0
118	D-CONTC/9945/2024	KHALI GAUDA VS ANU GARG, DEVELOPMENT COMMISSIONER CUM ADDL. CHIEF SECY., WATER RESOURCES DEPT.	ADV. VS	// 0
119	D-CONTC/9946/2024	BHIMSEN MOHAPATRA VS ANU GARG, DEVELOPMENT COMMNR., CUM ADDL., CHIEF SECY., W.R. DEPT.	ADV VS	// 0
120	D-CONTC/9947/2024	ROHITA SWAIN VS ASWATHY S, I.A.S.	ADV. VS	// 0
121	D-CONTC/9950/2024	JAGNYA NARAYAN PADHY VS ASWATHY S, I.A.S.	ADV. VS	// 0
122	D-CONTC/9953/2024	BISWA RANJAN BISOYI VS ASWATHY S, I.A.S.	ADV. VS	// 0
123	D-CONTC/9955/2024	RABINDRANATH SAMAL VS ASWATHY S, I.A.S.	ADV. VS	// 0
124	D-CONTC/9957/2024	KAILASHPATI DAS VS ASWATHY S, I.A.S	ADV VS	// 0
125	D-CONTC/9960/2024	BABULAL SWAIN	ADV.	//

ORISSA HIGH COURT

FILING REPORT AS ON :04/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
126	D-CONTC/9962/2024	ASWATHY S, I.A.S. BADAKULU SARA PATRA	ADV	//
		VS	VS	0
127	D-CONTC/9964/2024	ASWATHY S, I.A.S RANJAN KUMAR JENA	ADV	//
		VS	VS	0
128	D-CONTC/9966/2024	ASWATHY S, I.A.S SHOVANA NAIK	ADV.	//
		VS	VS	0
129	D-CONTC/9968/2024	AMRIT RUTURAJ, LABOUR COMMNR., ODISHA, BBSR CHANDRA SEKHAR RATH	ADV	//
		VS	VS	0
130	D-CONTC/9970/2024	ASWATHY S, I.A.S BULU DALAI	ADV	//
		VS	VS	0
131	D-CONTC/9972/2024	ASWATHY S, I.A.S SMRUTIRANJAN PRADHAN	ADV.	//
		VS	VS	0
132	D-CONTC/9973/2024	AMRIT RUTURAJ, LABOUR COMMNR., ODISHA, BBSR UMA CHARAN PRADHAN	ADV	//
		VS	VS	0
133	D-CONTC/9976/2024	ASWATHY S, I.A.S MANOJA KUMAR PRADHAN	ADV.	//
		VS	VS	0
134	D-CONTC/9980/2024	AMRIT RUTURAJ, LABOUR COMMNR., ODISHA, BBSR HIMANSU SEKHAR JUANG	ADV.	//
		VS	VS	0
135	D-CONTC/9985/2024	AMRIT RUTURAJ, LABOUR COMMNR., ODISHA, BBSR BIRENDRA KUMAR BASKEY	ADV.	//
		VS	VS	0
136	D-CONTC/9990/2024	AMRIT RUTURAJ, LABOUR COMMNR., ODISHA, BBSR SANTOSH KUMAR PATRA	ADV	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :04/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	D-CONTC/10001/2024	VIR VIKRAM YADAV, I.A.S. KAMAL LOCHAN SAHOO VS	ADV. VS	// // 0
138	D-CONTC/10003/2024	SASWAT MISHRA, COMMNR. CUM PRINCIPAL SECY. TO GOVT., MICRO SMALL MEDIUM ENTERPRISES DEPT. DR.BICHITRANATH SAHOO VS	ADV VS	// // 0
139	D-CONTC/10006/2024	ARAVIND AGARWAL, I.A.S. PITAMBAR MOHANTY VS	ADV VS	// // 0
140	D-CONTC/10007/2024	SUMITA SARKAR, O.A.S. LAMBODAR MOHANTA VS	ADV. VS	// // 0
141	D-CONTC/10009/2024	ARAVIND AGARWAL, I.A.S. DR.SANTI SWARUP BASA VS	ADV VS	// // 0
142	D-CONTC/10011/2024	ARAVIND AGARWAL, I.A.S. DR.SITARAM DAS VS	ADV VS	// // 0
143	D-CONTC/10013/2024	ARAVIND AGARWAL, I.A.S. DR.SRUSTIDHAR ROUT VS	ADV. VS	// // 0
144	D-CONTC/10014/2024	ARAVIND AGARWAL, I.A.S. KULAMANI PANDA VS	ADV VS	// // 0
145	D-CONTC/10015/2024	SUMITA SARKAR, O.A.S. LABANIDHAR DAS VS	AKASH KUMAR PATTAJOSHI VS	// // 0
146	D-CONTC/10017/2024	DR. BISWAJIT DAS DR.PARTHASARATHI MISHRA VS	ADV. VS	// // 0
147	D-CONTC/10020/2024	ARAVIND AGARWAL, I.A.S. DR.RABINDRA KUMAR MISHRA VS	ADV. VS	// // 0
		ARAVIND AGARWAL, I.A.S.		//

ORISSA HIGH COURT**FILING REPORT AS ON :04/03/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	D-CONTC/10026/2024	SUVENDU KUMAR SATAPATHY VS ARAVIND AGARWAL, I.A.S.	ADV. VS	// 0 //
149	D-CONTC/10030/2024	DR.SANJUKTA MOHANTY VS ARAVIND AGARWAL, I.A.S.	ADV. VS	// 0 //
150	D-CONTC/10044/2024	LABANIDHAR DAS VS DR. BISWAJIT DAS,,SUB COLLECTOR,BHAWANIPATNA	AKASH KUMAR PATTAJOSHI VS	// 0 //
151	D-CONTC/10046/2024	SUBASINI MALLICK @BABULI MALLICK VS GADADHAR JENA, BLOCK EDUCATION OFFICER, DHAMNAGAR, BHADRAK	SUKANTA KUMAR NAYAK VS	// 0 //
152	D-CONTC/10052/2024	BISWAJIT SAHA VS BIJOY KUMAR DASH, I.A.S.	BIBEKANANDA BHUYAN VS	// 0 //
153	D-CONTC/10058/2024	SIBANANDA SAHA VS BIJOY KUMAR DASH, I.A.S.	BIBEKANANDA BHUYAN VS	// 0 //
154	D-CONTC/10061/2024	LABANIDHAR DAS VS DR.BISWAJIT DAS,SUB-COLLECTOR,BHAWANIPATNA	AKASH KUMAR PATTAJOSHI VS	// 0 //
155	D-CONTC/10063/2024	SWADESH BANDITA PADHI VS PREMCHANDRA CHOUDURI, I.A.S	ADV VS	// 0 //
156	D-CONTC/10065/2024	SADASIBA MISHRA VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
157	D-CONTC/10072/2024	GANGADHAR SAHU VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
158	D-CONTC/10073/2024	LAXMIDHAR BARIK VS LALATENDU SAHOO, O.A.S.	ADV VS	// 0 //
159	D-CONTC/10074/2024	PRADYUMNA KUMAR MOHAPATRA	ACHYUTANANDA PATTANAIAK	//

ORISSA HIGH COURT

FILING REPORT AS ON :04/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	D-CONTC/10076/2024	SOVAN KRISHNA SAHU, DIRECTOR, TEXTILES AND HANDLOOMS, ODISHA SUKUMAR ROUT	SUSHANTA KUMAR MISHRA	//
		VS	VS	()
161	D-CONTC/10077/2024	ASWATHY S., SECY., TO GOVT. S AND ME DEPT. BHABASANKAR MOHANTY	ADV.	//
		VS	VS	()
162	D-CONTC/10078/2024	SATYABRATA SAHU, ADDL. CHIEF SECY., REVENUE AND DISASTER MANAGEMENT DEPT. RAJENDRA SAHU	ADV	//
		VS	VS	()
163	D-CONTC/10082/2024	SATYABRATA SAHU, ADDL., CHIEF SECY., TO GOVT, R AND D.M, DEPT. PRADIP KUMAR SAHU	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	()
164	D-CONTC/10083/2024	ANU GARG, I.A.S BIJAYA KUMAR MOHANTY	ADV.	//
		VS	VS	()
165	D-CRLA/6863/2024	SANGRAM KESHARI PATTNAIK, DISTRICT AND SESSION JUDGE, BHADRAK KALIN MUNDA	AMLAN SHAKTI PAUL	ATHAMALLIK /107 /2019
		VS	VS	()
166	D-CRLA/6927/2024	STATE OF ODISHA SWOSTI RANJAN MOHAPATRA	DIPTIREKHA NANDA	BHUBANESWAR VIGILANCE /38 /2007
		VS	VS	()
167	D-CRLA/6931/2024	STATE OF ODISHA(VIG.) BIJAY BARI	SOUBHAGYA SWAIN	DAITARI /44 /2021
		VS	VS	()
168	D-CRLA/6952/2024	STATE OF ODISHA SARAT CHANDRA SAHOO	ARADA JENA	KALINGA NAGAR /19 /2020
		VS	VS	()
169	D-CRLA/6973/2024	STATE OF ODISHA BALARAM MUNDA @ DENDU	PABITRA KUMAR NAYAK	MAHULPALI /84 /2017
		VS	VS	()
170	D-CRLA/6999/2024	STATE OF ODISHA MANBODH PRADHAN	BISWAJIT NAYAK	ROURKELA GRPS. /43 /2021
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :04/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	D-CRLA/7001/2024	STATE OF ODISHA SAGAR KACHHAP VS	LAXMINARAYAN PATEL VS	// BANHARPALI /5 /2015 ()
172	D-CRLMA/6817/2024	STATE OF ODISHA CHARCHIT MISHRA VS	PUSPAMITRA MOHAPATRA VS	// //0 ()
173	D-CRLMA/6844/2024	REPUBLIC OF INDIA(CBI) ANANTA PRADHAN VS	SURYAKANTA DWIBEDI VS	// CHANDAPUR /15 /2024 ()
174	D-CRLMA/6962/2024	STATE OF ODISHA DHIRAJ KUMAR VS	DEBASIS MISHRA VS	// // ()
175	D-CRLMA/6992/2024	STATE OF ODISHA AMRITA PRIYADARSHINI PATRO VS	ADV VS	// KORAPUT TOWN /130 /2018 ()
176	D-CRLMA/7002/2024	STATE OF ODISHA SHRIKANT MOHTA VS	SOUMYA RANJAN MOHANTY VS	// //0 ()
177	D-CRLMC/6814/2024	REPUBLIC OF INDIA (CBI) BIPINI BALIARSINGH VS	MAHES DAS VS	// KOTOAGARH /89 /2020 ()
178	D-CRLMC/6839/2024 CRLMC/662/2024	STATE OF ODISHA TAPASWINI MOHAPATRA VS PANKAJ KUMAR SAMAL	ARIJEET MISHRA VS	// //0 J.M.F.C.,JAJPUR ROAD(Jajapur) ICC/0000347/2019
179	D-CRLMC/6843/2024	RAJIB LOCHAN JENA @ RAJU VS STATE OF ODISHA	KULDEEP MOHANTY VS	// REMUNA /118 /2018 ()
180	D-CRLMC/6864/2024	BISWAJIT PANI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// PATTAMUNDAI /74 /1999 ()
181	D-CRLMC/6869/2024	DHYAN FOUNDATION GAUSHALA VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	// JHARPOKHARIA /19 /2024 ()

ORISSA HIGH COURT

FILING REPORT AS ON :04/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	D-CRLMC/6877/2024	RANJAN NAIK VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	/ /0 0 //
183	D-CRLMC/6880/2024	BINOD KUMAR SAMANTARAY @ BINOD SAMANTARAY VS STATE OF ODISHA	SAILABALA JENA VS	CHANDAKA P.S. /263 /2022 0 //
184	D-CRLMC/6901/2024	SUSANTA BEHERA VS STATE OF ODISHA	ASWINI KUMAR MISHRA (3) VS	BANIGOCHA /6 /2018 0 //
185	D-CRLMC/6904/2024	GUNANIDHI SAGAR VS KALPANA SAGAR	SIDDHARTHA SAMAL VS	/ /0 0 //
186	D-CRLMC/6913/2024	ANANDA KUMAR @ ANAND CH. SWAIN VS STATE OF ODISHA	JAYADEBA BEHERA VS	BOLAGARH P.S. /68 /1999 0 //
187	D-CRLMC/6929/2024	BALARAM PATRA VS STATE OF ODISHA	CHINMAYEE DAS VS	LAXMISAGAR P.S. /134 /2022 0 //
188	D-CRLMC/6930/2024	BADAL@RAKESH BARIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BALIMI /44 /2024 0 //
189	D-CRLMC/6932/2024	DEEPAK CHENDIA VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	BOIPARIGUDA /68 /2019 0 //
190	D-CRLMC/6934/2024	BIJAYALAXMI DASH VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	CHAULIAGANJA /48 /2020 0 //
191	D-CRLMC/6936/2024	NEELA DEEP@BANCHHOR VS STATE OF ODISHA	GOKULANANDA SAHU VS	BIJEPUR /240 /2015 0 //
192	D-CRLMC/6940/2024	MINAKETAN SAHOO VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	PARJANG /251 /2018 0 //
193	D-CRLMC/6945/2024	SUSHIL KUMAR JENA	MANORANJAN MISHRA	/ /0

ORISSA HIGH COURT

FILING REPORT AS ON :04/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
194	D-CRLMC/6955/2024	STATE OF ODISHA SATYANARAYAN PUTEL	T.DHIREN KUMAR DORA	// PUINTALA /36 /2023
		VS	VS	()
195	D-CRLMC/6958/2024	STATE OF ODISHA BHARAT CHANDRA SAHOO@TIMA	RAMANIKANTA PATNAIK	// HARICHANDANPUR /97 /2022
		VS	VS	()
196	D-CRLMC/6961/2024	STATE OF ODISHA BHAGBANA RAJPALIA	KIRTAN DANG	// TUSRA /80 /2015
		VS	VS	()
197	D-CRLMC/6963/2024	STATE OF ODISHA SATYABAN PRADHAN	SURYAKANTA DWIBEDI	// / /0
		VS	VS	()
198	D-CRLMC/6974/2024	STATE OF ODISHA AMARESH MOHAPATRA	UMA CHARAN MISHRA	// MAHILA PS,SEC-3,ROURKELA /8 /2019
		VS	VS	()
199	D-CRLMC/6978/2024	STATE OF ODISHA PRAMOD KUMAR KODAMASINGH	SANJIB KUMAR BHANJADEO	// VIGILANCE PS (BERHAMPUR) /26 /2015
		VS	VS	()
200	D-CRLMC/6984/2024	STATE OF ODISHA(VIG.) PAPU @ HEMANDRA BISWAL	UDIT NARAYAN JENA	// NILGIRI /75 /2015
		VS	VS	()
201	D-CRLMC/6985/2024	STATE OF ODISHA SUSANT MOHAPATRA	RAMESH CHANDRA OJHA	// / /0
		VS	VS	()
202	D-CRLMC/6990/2024	STATE OF ODISHA DIPU @ SATYA RANJAN MANSINGH	BIJAY KUMAR MOHANTY	// KHURDA P.S. /476 /2016
		VS	VS	()
203	D-CRLMC/6993/2024	STATE OF ODISHA DURGA CHARAN SWAIN	SANJIB KUMAR BHANJADEO	// JANKIA P.S. /13 /2015
		VS	VS	()
204	D-CRLMC/6995/2024	STATE OF ODISHA DEBASISH ROUT	SANJIB KUMAR BHANJADEO	// VIGILANCE PS (BERHAMPUR) /26 /2015
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :04/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	D-CRLMC/6997/2024	STATE OF ODISHA(VIG.) SUSANTA MISHRA VS	SUBHRANSU BHUSAN MOHANTY VS	// /0 ()
206	D-CRLMC/6998/2024	STATE OF ODISHA K.SANKAR @ SHANKAR REDDY @ K. SAHAK R REDDY VS	DIBYA JYOTI ASHOO VS	// GOPALPUR /140 /2019 ()
207	D-CRLMC/7003/2024	STATE OF ODISHA AMARJEET PRADHAN VS	SUSANTA KUMAR MISHRA VS	// RAIKIA /69 /2021 ()
208	D-CRLMP/6802/2024	STATE OF ODISHA PAWAN KUMAR JAJODIA VS	GOPABANDHU DASH VS	// /0 ()
209	D-CRLMP/6805/2024	REPUBLIC OF INDIA (CBI), BBSR PAWAN KUMAR JAJODIA VS	GOPABANDHU DASH VS	// /0 ()
210	D-CRLMP/6807/2024	REPUBLIC OF INDIA (CBI), BBSR PAWAN KUMAR JAJODIA VS	GOPABANDHU DASH VS	// /0 ()
211	D-CRLMP/6808/2024	REPUBLIC OF INDIA (CBI), BBSR PAWAN KUMAR JAJODIA VS	GOPABANDHU DASH VS	// /0 ()
212	D-CRLMP/6809/2024	REPUBLIC OF INDIA (CBI), BBSR PAWAN KUMAR JAJODIA VS	GOPABANDHU DASH VS	// /0 ()
213	D-CRLMP/6811/2024	REPUBLIC OF INDIA (CBI), BBSR SANJAYA KESHARI MOHAPATRA VS	NIRANJAN PANDA VS	// /0 ()
214	D-CRLMP/6821/2024	STATE OF ODISHA CHITARANJAN BEHERA VS	NALINI KUMAR JENA VS	// /0 ()
215	D-CRLMP/6827/2024	STATE OF ODISHA KHIROD CH MALICK VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// /0 ()

ORISSA HIGH COURT

FILING REPORT AS ON :04/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	D-CRLMP/6871/2024	BIKASH DASH VS BEBINA DAS	AMIT PRASAD BOSE VS	/ / 0 0 //
217	D-CRLMP/6872/2024	SUBASH CHANDRA PANDA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	/ / 0 0 //
218	D-CRLMP/6882/2024	MALAY SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ / 0 0 //
219	D-CRLMP/6884/2024	SUNAKAR JENA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ / 0 0 //
220	D-CRLMP/6888/2024	ASHOK KUMAR KHUNTIA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	/ / 0 0 //
221	D-CRLMP/6903/2024	RANJIT KUMAR BEHERA VS TAPAS RANJAN MOHANTY	DEBASIS TRIPATHY VS	/ / 0 0 //
222	D-CRLMP/6909/2024	SANJIP ACHARYA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ / 0 0 //
223	D-CRLMP/6910/2024	BHARAT CHANDRA SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ / 0 0 //
224	D-CRLMP/6915/2024	LAXMI BEHERA VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	GOLANTHARA (BERHAMPUR) /623 /2023 0 //
225	D-CRLMP/6921/2024	LAXMIPRIYA BEHERA VS STATE OF ODISHA	RANJU MISRA VS	/ / 0 0 //
226	D-CRLMP/6922/2024	MAMATA DAS VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	/ / 0 0 //
227	D-CRLMP/6926/2024	DILLIP KUMAR ROUT	RANJIT MOHANTY	/ / 0

ORISSA HIGH COURT

FILING REPORT AS ON :04/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
228	D-CRLMP/6933/2024	ARATIRANI ROUT RODANA MAJHI	NITYANANDA BEHURIA	// / /0
		VS	VS	()
229	D-CRLMP/6951/2024	STATE OF ODISHA PRAMILA TRIPATHY	KSHIROD KUMAR ROUT	// / /0
		VS	VS	()
230	D-CRLMP/6970/2024	STATE OF ODISHA BIKASH DASH	AMIT PRASAD BOSE	// / /0
		VS	VS	()
231	D-CRLMP/6981/2024	BEBINA DAS NEW INDIA ASSURANCE CO.LTD., BBSR	PAMI RATH	// / /0
		VS	VS	()
232	D-CRLMP/6988/2024	STATE OF ODISHA MANISH KUMAR GUPTA	RAMESH AGARWAL	// / /0
		VS	VS	()
233	D-CRLREV/6874/2024	RINKY KUMARI SHAW RABINDRANATH PARIDA	JASHOBANTA DASH	// CUTTACK SADAR /12 /2016
		VS	VS	()
234	D-CRLREV/6879/2024	STATE OF ODISHA NARAYAN SAHOO	AMITAV TRIPATHY	// ODAGAON /18 /2018
		VS	VS	()
235	D-CRLREV/6928/2024	STATE OF ODISHA BULU NAYAK	MANORANJAN PADHY	// BALLIGUDA /3 /2017
		VS	VS	()
236	D-CRLREV/6989/2024	STATE OF ODISHA MEENA PATRA	HEMANT KUMAR MUND	// KORAPUT VIGILANCE /21 /2021
		VS	VS	()
237	D-CRP/9891/2024	STATE OF ODISHA(VIG.) BHAIRABA CHANDRA ACHARYA	AMIT PRASAD BOSE	// / /0
		VS	VS	()
238	D-FAO/9775/2024	MANAGING DIRECTOR, ORISSA STATE HANDLOOM WEAVERS COOPERATIVE SOCIETY LTD., BBSR D.M., NEW INDIA ASSURANCE CO.LTD., BBSR	PRASANTA KUMAR MAHALI	// / /0
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :04/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	D-FAO/9923/2024	BIJAY KUMAR SAHOO D.M., NEW INDIA ASSURANCE CO. L.T.D. VS	SUBRAT SATPATHY VS	// // ()
240	D-JCRLA/6823/2024	SASMITA MAHALIK BAITALU SANANGI VS	ADV. VS	// KANJIPANI /5 /2020 ()
241	D-JCRLA/6824/2024	STATE OF ODISHA MURALI JUANGA VS	ADV. VS	// KANJIPANI /132 /2022 ()
242	D-JCRLA/6828/2024	STATE OF ODISHA DUNAMI@ DUNA KONDAKEL@TANDAKEL VS	ADV. VS	// DAITARI /13 /2022 ()
243	D-LAA/9912/2024	STATE OF ODISHA CHINTAMANI DHARUA VS	SUSHANTA KUMAR JOSHI VS	// // ()
244	D-MACA/9774/2024	SARAHARA KAINDA ROSELIN MINZ VS	PRADEEP KUMAR MISHRA VS	// // ()
245	D-MACA/9835/2024	TANUJ KUMAR DASH JASMATI PINGUA VS	BISHNU BRATA SINGH VS	// // ()
246	D-MACA/9840/2024	PRASAD KUMAR SAHOO KALPANA DAS VS	PRADEEP KUMAR MISHRA VS	// // ()
247	D-MACA/9841/2024	LAXMIDHAR SAHOO NISAMANI SAHOO VS	BISHNU BRATA SINGH VS	// // ()
248	D-MACA/9890/2024	BHASKAR MUDULI NUBERA BIBI VS	BIRANCHI NARAYAN RATH VS	// // ()
249	D-MACA/9981/2024	SANTOKH SINGH THE ORIENTAL INSURANCE CO. LTD. VS	ADAM ALI KHAN VS	// // ()
		SANTOSHINI BAG		//

ORISSA HIGH COURT

FILING REPORT AS ON :04/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	D-MATA/9914/2024	SUJIT KUMAR BEHERA VS SABITA SAHU	SUSHANTA KUMAR JOSHI VS	// 0 //
251	D-MSA/9986/2024	SATYAPRIYA DASH VS HOUSING COMMNR., CUM SECY., ODISHA STATE HOUSISNGH BOARD SACHIVALAYA MARG, BBSR, KHORDHA	BIBEKANANDA BHUYAN VS	// 0 //
252	D-RSA/9779/2024	NATABARA MAHAKUD VS TAPASWINI @ JABASWARI MAHAKUD	SOUMYA MISHRA VS	// 0 //
253	D-RSA/9874/2024	PRASANT KUMAR BHUJABAL VS PRAMILA DAS	DHANANJAYA MUND VS	// 0 //
254	D-RSA/9894/2024	ANJANA SAHU VS TIKI SAHU	MAHESWAR MOHANTY VS	// 0 //
255	D-RSA/9989/2024	TRIPURARI PRADHAN VS M/S. TATA POWER WESTERN ODISHA DISTRIBUTION LIMITED(TPWODL)	RABINDRA NATH DEBATA VS	// 0 //
256	D-RSA/9996/2024	UMA PAREK VS M/S. TATA POWER WESTERN ODISHA DISTRIBUTION LIMETED(TPWODL)	RABINDRA NATH DEBATA VS	// 0 //
257	D-RSA/10071/2024	MARSHEL XAXA VS ANITA DEVI SAHU	H.M.DHAL VS	// 0 //
258	D-TRP(C)/9873/2024	SUNANDA PATRA VS SURYA NARAYAN SUBUDHI	SHIB SHANKAR MOHANTY VS	// 0 //
259	D-TRP(C)/9910/2024	PUSPALATA SRICHANDAN VS DEEPAK KUMAR SRICHANDAN	SAROJ KUMAR PADHI VS	// 0 //
260	D-TRPCRL/6819/2024	BIBHUTI BHUSAN NATH SHARMA VS BHAGYALAXMI NATH	PRATAP KUMAR NAYAK VS	//0 0 //
261	D-TRPCRL/6832/2024	KUNI DEHURY	GIRIJA SANKAR NAYAK	ANGUL TOWN /275 /2021

ORISSA HIGH COURT

FILING REPORT AS ON :04/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	D-WA/9757/2024	STATE OF ODISHA	PRADEEP KUMAR ROUT,A.G.A	//
		VS	VS	0
		RAKHAL CHANDRA JENA		//
263	D-WA/9782/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	//
		VS	VS	0
		SAKUNTALA BEHERA		//
264	D-WA/9789/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	//
		VS	VS	0
		KHAGENDRANATH SAHOO		//
265	D-WA/9798/2024	STATE OF ODISHA	PRADEEP KUMAR ROUT, A.G.A.	//
		VS	VS	0
		SARAT CHANDRA MOHARANA		//
266	D-WA/9805/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	//
		VS	VS	0
		DR. CHINMAYA SUNDAR RAY		//
267	D-WA/9813/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	//
		VS	VS	0
		KANCHANLATA CHAND		//
268	D-WA/9814/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	//
		VS	VS	0
		KANHU CHARAN JENA		//
269	D-WA/9994/2024	KAMALA JENA	BIBEKANANDA MAHAPATRA	//
		VS	VS	0
		SABITA JENA		//
270	D-WA/10037/2024	PRAMOD CHANDRA BISWAL	ANJAN KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
271	D-WA/10051/2024	HIMANSU SEKHAR MEHER	RAMANATH ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
272	D-WP(C)/9750/2024	SHIBA SHANKAR PAL @ SHIBA PRASAD PAL	SATYAJIT MOHAPATRA (2)	//
	WP(C)/5122/2024	VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :04/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	D-WP(C)/9751/2024 WP(C)/5250/2024	STATE OF ODISHA NINGI MUNDARY VS CHAIRMAN, NATIONAL INST. OF OPEN SCHOOLING, UTTAR PRADESH	ER. DEBASHISHA HOTA VS	// // 0 //
274	D-WP(C)/9752/2024 WP(C)/5244/2024	MANGAL MUNDA VS CHAIRMAN, NATIONAL INST. OF OPEN SCHOOLING, UTTAR PRADESH	ER. DEBASHISHA HOTA VS	// // 0 //
275	D-WP(C)/9753/2024 WP(C)/5246/2024	RANGALATA MUNDA VS CHAIRMAN, NATIONAL INST. OF OPEN SCHOOLING, UTTAR PRADESH	ER. DEBASHISHA HOTA VS	// // 0 //
276	D-WP(C)/9754/2024 WP(C)/5247/2024	JURIA MUNDA VS CHAIRMAN, NATIONAL INST. OF OPEN SCHOOLING, UTTAR PRADESH	ER. DEBASHISHA HOTA VS	// // 0 //
277	D-WP(C)/9756/2024 WP(C)/5137/2024	MANINI BISWAL VS STATE OF ODISHA	NIRMAL CHANDRA DAS VS	// // 0 //
278	D-WP(C)/9758/2024 WP(C)/5136/2024	TIKI MOHAPATRA VS STATE OF ODISHA	NIRMAL CHANDRA DAS VS	// // 0 //
279	D-WP(C)/9759/2024 WP(C)/5140/2024	PRITI RANJAN BEHERA VS STATE OF ODISHA	NIRMAL CHANDRA DAS VS	// // 0 //
280	D-WP(C)/9761/2024 WP(C)/5186/2024	BHUBAN MAJHI VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// // 0 //
281	D-WP(C)/9763/2024	PRASENJIT PRIJA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// // 0 //
282	D-WP(C)/9764/2024 WP(C)/5187/2024	GOBARDHAN MAJHI VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// // 0 //
283	D-WP(C)/9765/2024 WP(C)/5192/2024	CHAMRU MAJHI VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// // 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :04/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	D-WP(C)/9767/2024 WP(C)/5174/2024	GOBARDHAN MAJHI VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
285	D-WP(C)/9768/2024	PRAMILA SAHOO VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
286	D-WP(C)/9770/2024	DAYANIDHI MALLICK VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// 0 //
287	D-WP(C)/9771/2024	BATAKRISHNA ROUT VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
288	D-WP(C)/9772/2024	PRADEEP KUMAR NAYAK VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
289	D-WP(C)/9773/2024	SHAIKH KAMAL UDDIN VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
290	D-WP(C)/9776/2024	KUNAL PATRA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
291	D-WP(C)/9777/2024	SANJAYA KESHARI MOHAPATRA VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
292	D-WP(C)/9778/2024 WP(C)/5151/2024	ORISSA POWER CONSORTIUM LTD. ANGUL VS STATE OF ODISHA	MOHIT AGARWAL VS	// 0 //
293	D-WP(C)/9780/2024 WP(C)/5221/2024	PIYUSH AGRAWAL VS STATE OF ODISHA	GOKULANANDA PARIDA VS	// 0 //
294	D-WP(C)/9781/2024 WP(C)/5242/2024	BRAJMOHAN AGRAWAL VS STATE OF ODISHA	RAMESH KUMAR AGRAWAL VS	// 0 //
295	D-WP(C)/9783/2024	KAILASH PRASAD AGRAWAL	GOKULANANDA PARIDA	//

ORISSA HIGH COURT

FILING REPORT AS ON :04/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
	WP(C)/5241/2024	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/9784/2024	AMINA KHATOON VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// 0 //
297	D-WP(C)/9785/2024	SAHADEV SAHOO VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //
298	D-WP(C)/9786/2024	STATE OF ODISHA VS STATE OF ODISHA	SANGRAM KESARI JENA,A.G.A VS	// 0 //
299	D-WP(C)/9788/2024	SATICHDANANDA JENA M/S RITIKA ENGINEERS, SUNDARGARH VS	BHABANI PRASAD MOHANTY VS	// 0 //
300	D-WP(C)/9791/2024	THE COMMISSIONER OF CT AND GST, ODISHA RAMESH SANDHA VS	AMIYA KUMAR BEHERA VS	// 0 //
301	D-WP(C)/9792/2024	CLAIMS COMMISSION, BBSR RUKMAN NAIK VS	AMIYA KUMAR BEHERA VS	// 0 //
302	D-WP(C)/9793/2024	MCL, SUNDARGARH MURALIDHAR NAIK VS	AMIYA KUMAR BEHERA VS	// 0 //
303	D-WP(C)/9795/2024 WP(C)/5183/2024	DEBAKI SAHOO VS STATE OF ORISSA	SHASHIBHUSAN BISWAL VS	// 0 //
304	D-WP(C)/9796/2024	CHANDRAMANI BAG VS CLAIMS COMMISSION, BBSR	AMIYA KUMAR BEHERA VS	// 0 //
305	D-WP(C)/9797/2024	SANJURANI DUTTA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
306	D-WP(C)/9799/2024	GOPAL CHARAN BEHERA VS	KAMALA KANTA NAYAK VS	// 0

ORISSA HIGH COURT

FILING REPORT AS ON :04/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	D-WP(C)/9800/2024 WP(C)/5166/2024	ORISSA STATE ROAD TRANSPORT CORP., BBSR HRUSIKESH BARIK VS THE TAHASILDAR, MAHAKALAPARA	LAMBODAR PRADHAN VS	// // 0 //
308	D-WP(C)/9802/2024 WP(C)/5191/2024	JITENDRIYA MOHANTY VS STATE OF ODISHA	NIRANJAN NAYAK VS	// // 0 //
309	D-WP(C)/9803/2024 WP(C)/5167/2024	MAHESH BISWAS VS THE TAHASILDAR, MAHAKALAPARA	LAMBODAR PRADHAN VS	// // 0 //
310	D-WP(C)/9804/2024 WP(C)/5175/2024	KUNI PRADHAN VS STATE OF ORISSA	SHASHIBHUSAN BISWAL VS	// // 0 //
311	D-WP(C)/9806/2024 WP(C)/5179/2024	DHARANIDHAR JENA VS STATE OF ORISSA	SHASHIBHUSAN BISWAL VS	// // 0 //
312	D-WP(C)/9807/2024 WP(C)/5182/2024	JAYAKRUSHNA BISWAL VS STATE OF ORISSA	SHASHIBHUSAN BISWAL VS	// // 0 //
313	D-WP(C)/9808/2024	PUSPAKETU PANDA VS ODISHA GRAMYA BANK, KHANDAGIRI	AJAY KUMAR NAYAK VS	// // 0 //
314	D-WP(C)/9809/2024 WP(C)/5184/2024	BHASKAR CHANDRA MOHANTA VS STATE OF ORISSA	SHASHIBHUSAN BISWAL VS	// // 0 //
315	D-WP(C)/9810/2024	GEETARANI SUBUDHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// // 0 //
316	D-WP(C)/9811/2024 WP(C)/5176/2024	JANMEJAYA NATH SAHADEO VS STATE OF ORISSA	SHASHIBHUSAN BISWAL VS	// // 0 //
317	D-WP(C)/9812/2024	DILLIP KUMAR DAS VS CHANDANA BEHERA	BIJAYA KUMAR BEHERA 1 VS	// // 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :04/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	D-WP(C)/9816/2024	CHULBULI PANDA @ CHULUBUBI PANDA VS RATIKANTA MISHRA	GHANASHYAM MUDULI VS	// 0 //
319	D-WP(C)/9818/2024 WP(C)/5163/2024	UMESH CHANDRA PATNAIK VS GOVT. OF ODISHA	SARATHI JYOTI MOHANTY VS	// 0 //
320	D-WP(C)/9819/2024	RAVVA NAGAMALLI VS STATE OF ODISHA	SANJOY PATNAIK VS	// 0 //
321	D-WP(C)/9822/2024	NITYANANDA CHOUDHURY VS STATE OF ODISHA	NILAMADHAB SARKAR VS	// 0 //
322	D-WP(C)/9823/2024	DILIP KUMAR GUPTA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
323	D-WP(C)/9824/2024	BHIKARI CHARAN SAMAL VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
324	D-WP(C)/9825/2024	DAMBARUDHAR SETHI VS THE CHIEF GENERAL MANAGER, SBI, BBSR	ROHIT RANJAN RAY VS	// 0 //
325	D-WP(C)/9826/2024	CHANDRASEKHAR NANDA VS STATE OF ODISHA	BHABANI SHANKAR MISHRA 3 VS	// 0 //
326	D-WP(C)/9827/2024	SRLCH.SIVA KESAB BRAMHAM VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
327	D-WP(C)/9828/2024	PRAMILA MISHRA VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0 //
328	D-WP(C)/9829/2024 WP(C)/5239/2024	UDAYANATH @ UDAY NATH MALIK VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0 //
329	D-WP(C)/9831/2024	BHARAT CHANDRA NAYAK	SANJIB MOHANTY	//

ORISSA HIGH COURT

FILING REPORT AS ON :04/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	D-WP(C)/9833/2024	JAYANARAYAN JAGADEV	AGASTI KANUNGO	//
	WP(C)/5230/2024	VS	VS	0
		M/S.TATA MOTORS FINANCE LTD		//
331	D-WP(C)/9834/2024	MANORANJAN SAHU	BIPLABA P.B. BHALI	//
		VS	VS	0
		STATE OF ODISHA		//
332	D-WP(C)/9836/2024	RATNAKAR SWAIN	PRASANNA KUMAR ROUTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
333	D-WP(C)/9837/2024	GITANJALI NAYAK	ROHIT RANJAN RAY	//
		VS	VS	0
		STATE OF ODISHA		//
334	D-WP(C)/9838/2024	SARASWATI MURMU	PRASANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
335	D-WP(C)/9839/2024	RAJESH DHANGADAMAJHI	JANAKI KANTA MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
336	D-WP(C)/9842/2024	PRADEEP NAIK	AJIT KUMAR TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
337	D-WP(C)/9843/2024	SAROJINI MISHRA	PRAFULLA CHANDRA ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
338	D-WP(C)/9844/2024	RAMESH NAIK	AJIT KUMAR TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
339	D-WP(C)/9845/2024	UMESH NAIK	AJIT KUMAR TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
340	D-WP(C)/9847/2024	TUNA NAIK	AJIT KUMAR TRIPATHY	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :04/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	D-WP(C)/9848/2024	STATE OF ODISHA JAYAKRISHNA JENA VS	ADWITIYA SATPATHY VS	// // 0
342	D-WP(C)/9849/2024	STATE OF ODISHA RANJU NAIK VS	AJIT KUMAR TRIPATHY VS	// // 0
343	D-WP(C)/9851/2024	STATE OF ODISHA RAGHUNATH PATTNAIK VS	ADWITIYA SATPATHY VS	// // 0
344	D-WP(C)/9852/2024	STATE OF ODISHA M/S. SRIKHETRA A.C BHATI VEDANTA SWAMI CHARITABLE TRUST, BBSR VS	BANSHIDHAR BAUG VS	// // 0
345	D-WP(C)/9854/2024	KRUSHNA CHANDRA SENAPATI NILAKANTHA BEHERA VS	RAMDAS ACHARY VS	// // 0
346	D-WP(C)/9855/2024	STATE OF ODISHA LAXMIDHAR PADHI VS	PRABODHA CHANDRA NAYAK VS	// // 0
347	D-WP(C)/9857/2024	STATE OF ODISHA SARAT KUMAR DASH VS	ADWITIYA SATPATHY VS	// // 0
348	D-WP(C)/9858/2024	STATE OF ODISHA SUDHIR BARIK VS	SOUGT DASH VS	// // 0
349	D-WP(C)/9859/2024	NIDRABATI BARIK RAKESH KUMAR SETHI VS	DR.PURUSOTTAM CHULI VS	// // 0
350	D-WP(C)/9860/2024	STATE OF ODISHA SARAT CHANDRA BARIK VS	ADWITIYA SATPATHY VS	// // 0
351	D-WP(C)/9861/2024	STATE OF ODISHA WAHIDA KHATUN VS THE STATE OF ODISHA	RAMAKANTA PANDA VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :04/03/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	D-WP(C)/9863/2024	PRAHALLAD SAHOO VS STATE OF ODISHA	ADWITIYA SATPATHY VS	// 0 //
353	D-WP(C)/9864/2024	PRASANNA KUMAR MISHRA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
354	D-WP(C)/9865/2024	JIBAN KUMAR DUTTA VS STATE OF ODISHA	BIKASH MISHRA VS	// 0 //
355	D-WP(C)/9866/2024	SUJIT KUMAR CHAKRABORTY VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
356	D-WP(C)/9867/2024	MAMATA MISHRA VS STATE OF ODISHA	ADWITIYA SATPATHY VS	// 0 //
357	D-WP(C)/9868/2024	SUCHETA KRIPALINI SWAGATIKA SAMAL VS ADDL. COMMNR. CONSOLIDATION AND SETTLEMENT, BALASORE	BHUBANESWAR DASH VS	// 0 //
358	D-WP(C)/9869/2024	PRAMILA NAYAK VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// 0 //
359	D-WP(C)/9870/2024	MADHUSMITA MISHRA VS STATE OF ODISHA	ADWITIYA SATPATHY VS	// 0 //
360	D-WP(C)/9871/2024	M. SHYAMSUNDAR RAO VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
361	D-WP(C)/9872/2024	KALANDI SAHOO VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
362	D-WP(C)/9875/2024	RAMA PANI VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
363	D-WP(C)/9876/2024	PRATAP KESARI BEHERA	DURGESH NARAYAN RATH	//

ORISSA HIGH COURT

FILING REPORT AS ON :04/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	D-WP(C)/9877/2024	DR.MADHUBRATA SATPATHY	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
365	D-WP(C)/9878/2024	SIRBACHHA BINDHANI	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
366	D-WP(C)/9879/2024	M/S RITIKA ENGINEERS, SUNDARGARH	BHABANI PRASAD MOHANTY	//
		VS	VS	0
		THE COMMNR. OF COMMERCIAL TAXES AND GST, ODISHA, CUTTACK		//
367	D-WP(C)/9880/2024	SUBHADARSAN MISHRA	GAYADHAR SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
368	D-WP(C)/9881/2024	PAVVALA NAGESWARA RAO	DEEPALI MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
369	D-WP(C)/9884/2024	SUDHAKAR DHALL	BIBHUTI BHUSAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
370	D-WP(C)/9885/2024	THE MANAGER, (LEGAL), IFFCO TOKIO GENERAL INSURANCE CO LTD. BBSR	G.P.DUTTA	//
		VS	VS	0
		S.RUDRAMMA REDDY		//
371	D-WP(C)/9886/2024	M/S. IFFCO TOKIO GENEAL INSURANCE CO. LTD, BBSR	G.P.DUTTA	//
		VS	VS	0
		BASANTI HEMBRAM		//
372	D-WP(C)/9889/2024	MAYADHAR DEHURI	SUMIT KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
373	D-WP(C)/9893/2024	BHAGABAN MUDULI	BIBHUTI BHUSAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
374	D-WP(C)/9895/2024	BISHNU BEHERA	MALAYA KUMAR MISHRA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :04/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	D-WP(C)/9897/2024 WP(C)/5237/2024	STATE OF ODISHA RASHMIREKHA PATAJOSHI VS REGISTRAR COOPERATIVE SOCIETIES, BBSR	BAIDHAR SAHOO VS	// // 0 //
376	D-WP(C)/9898/2024 WP(C)/5245/2024	SARASWATI JENA VS REGISTRAR CO OPERATIVE SOCIETIES, BBSR	BAIDHAR SAHOO VS	// // 0 //
377	D-WP(C)/9899/2024	ANIL MOHAPTRA VS STATE OF ODISHA	NARAYAN PRASAD PARIJA VS	// 0 //
378	D-WP(C)/9900/2024 WP(C)/5235/2024	DIPTI MAYEE PARIDA VS REGISTRAR CO OPERATIVE SOCIETIES, ODISHA, BBSR	BAIDHAR SAHOO VS	// 0 //
379	D-WP(C)/9902/2024	RAMESHWAR SAHU VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// 0 //
380	D-WP(C)/9903/2024	BANDITA DASH VS REGISTRAR COOPERATIVE SOCIETIES, BBSR	BAIDHAR SAHOO VS	// 0 //
381	D-WP(C)/9905/2024	KRUSHNA BAIRAGI VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
382	D-WP(C)/9906/2024	ITISHREE MISHRA VS REGISTRAR CO OPERATIVE SOCIETIES, ODISHA BBSR	BAIDHAR SAHOO VS	// 0 //
383	D-WP(C)/9907/2024	ANIL MOHAPTRA VS STATE OF ODISHA	NARAYAN PRASAD PARIJA VS	// 0 //
384	D-WP(C)/9909/2024 WP(C)/5205/2024	SATYANARAYAN CHHATRIA VS COLLECTOR AND DIST.MAGISTRATE, BALANGIR	SUSHANTA KUMAR JOSHI VS	// 0 //
385	D-WP(C)/9911/2024	SABITRI BEURIA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :04/03/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	D-WP(C)/9913/2024	ANIL MOHAPTRA VS STATE OF ODISHA	NARAYAN PRASAD PARIJA VS	// 0 //
387	D-WP(C)/9916/2024	BANSIDHAR PARIDA VS STATE OF ODISHA	ANSUMAN BHUYAN VS	// 0 //
388	D-WP(C)/9917/2024	PRASANNA KUMAR ROUT VS COMMNR. CUM CHAIRMAN, STA, CUTTACK	SUKANTA KUMAR MISHRA VS	// 0 //
389	D-WP(C)/9918/2024 WP(C)/5217/2024	KAILASH PRASAD AGRAWAL VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
390	D-WP(C)/9920/2024	FEROZ AHMED KHAN VS STATE OF ODISHA	ANSUMAN BHUYAN VS	// 0 //
391	D-WP(C)/9921/2024	ARUN KUMAR DASH VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
392	D-WP(C)/9922/2024	BIJAYA KANHAR VS STATE OF ODISHA	ANSUMAN BHUYAN VS	// 0 //
393	D-WP(C)/9925/2024	SASHIBHUSAN TARENIA VS STATE OF ODISHA	CHITTA RANJAN LENKA VS	// 0 //
394	D-WP(C)/9926/2024	MOHAN KHARSEL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
395	D-WP(C)/9928/2024	AROBINDA PANDA VS STATE OF ODISHA	AKSHYANGSHU SEKHAR NANDY VS	// 0 //
396	D-WP(C)/9931/2024 WP(C)/5207/2024	LINGARAJ BALABHADRA ROUT VS CDM AND PHO CUM DIST. MISSION DIRECTOR, BOUDH	PREETAM MISHRA VS	// 0 //
397	D-WP(C)/9933/2024	VIKRAMADITYA MISHRA	SUVALAXMI DEVI	//

ORISSA HIGH COURT

FILING REPORT AS ON :04/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
398	D-WP(C)/9936/2024	THE ODISHA STATE COOPERATIVEMILK PRODUCERS FEDERATION LTD.	OMFED, BBSR	//
		CHAITANYA MAJHI	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
399	D-WP(C)/9939/2024	STATE OF ODISHA		//
		LILABATI PATEL	SIBA PRASAD PATRA	//
		VS	VS	0
400	D-WP(C)/9942/2024	MCL, BURLA		//
		PARBATI BAG	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
401	D-WP(C)/9943/2024	STATE OF ODISHA		//
		ASHOK KUMAR KHUNTIA	RABI NARAYAN BEHERA	//
		VS	VS	0
402	D-WP(C)/9944/2024	COMMNR. B.M.C., BBSR		//
		PRAHALLAD CHAPADIA	ASIT KUMAR JENA	//
		VS	VS	0
403	D-WP(C)/9949/2024	STATE OF ODISHA		//
		MANOJ KUMAR JAIN	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
404	D-WP(C)/9951/2024	STATE OF ODISHA		//
		MANU TANDI@ MANU HARIJAN	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
405	D-WP(C)/9952/2024	STATE OF ODISHA		//
		BINOD KUMAR PATRA	SIDDHARTHA SAMAL	//
		VS	VS	0
406	D-WP(C)/9956/2024	STATE OF ODISHA		//
		CHERA BAG @ CHERA GOUD	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
407	D-WP(C)/9958/2024	STATE OF ODISHA		//
		ABHIRAM NAIK	PRATIK DASH	//
		VS	VS	0
408	D-WP(C)/9959/2024	THE EXECUTIVE OFFICER, MUNICIPALITY, NAYAGARH		//
		PRAKASH SAHOO	SUBASH CH PANI	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :04/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	D-WP(C)/9961/2024 WP(C)/5224/2024	STATE OF ODISHA SATYAJIT NAYAK VS	BUDHADEV ROUSTRAY VS	// // 0
410	D-WP(C)/9963/2024	STATE OF ODISHA NIBEDAN SENAPATI VS	SUBASH CH PANI VS	// // 0
411	D-WP(C)/9965/2024	STATE OF ODISHA BHUBAN CHANDAN VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
412	D-WP(C)/9967/2024 WP(C)/5208/2024	STATE OF ODISHA MAHIMA ENGINEERING SYSTEMS PVT. LTD., BBSR VS	SUKANTA KUMAR DALAI VS	// // 0
413	D-WP(C)/9969/2024	UNION OF INDIA BANALATA PRADHAN VS	BIJAY KUMAR MOHANTY VS	// // 0
414	D-WP(C)/9971/2024	STATE OF ODISHA JOGENDRA BEHERA VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
415	D-WP(C)/9974/2024	STATE OF ODISHA BIJAYA KUMAR MAJHI VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
416	D-WP(C)/9975/2024	STATE OF ODISHA UDAYANATH SINGH VS	JUDHISTHIR SAHOO VS	// // 0
417	D-WP(C)/9977/2024	STATE OF ODISHA RITA MISHRA VS	BIRANCHI KUMAR JENA VS	// // 0
418	D-WP(C)/9978/2024	STATE OF ODISHA SURENDRA MALIK VS	SATYAJIT SAMAL VS	// // 0
419	D-WP(C)/9982/2024	STATE OF ODISHA MAMATA MISHRA VS STATE OF ODISHA	BIRANCHI KUMAR JENA VS	// // 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :04/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	D-WP(C)/9983/2024	M/S SHREE GURU BRICKS, JAJPUR VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
421	D-WP(C)/9984/2024	M/S. BLACKBURN FUELS PVT. LTD, TELENGALA VS NATIONAL ALUMINIUM COMPANY LTD. ANGUL	SWAYAMJIT ROUT VS	// 0 //
422	D-WP(C)/9987/2024	SANGEETA MAHAPATRA VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
423	D-WP(C)/9988/2024	MIHIR TRIPATHY VS STATE OF ODISHA	AUROVINDA MOHANTY VS	// 0 //
424	D-WP(C)/9991/2024	ARABINDA BARIK VS THE CHAIRMAN DISTRICT SENCRAL CO-OPEARTIVE BANK LTD.,SONEPUR	SAILABALA JENA VS	// 0 //
425	D-WP(C)/9992/2024	M/S. BASANTI MOHANTY, BALASORE VS CHIEF COMMNR. OF CT AND GST, CUTTACK	MADHAB LAL AGARWAL VS	// 0 //
426	D-WP(C)/9993/2024	SUBASIS ROUT VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
427	D-WP(C)/9995/2024	BIJAY KUMAR MOHANTY VS STATE OF ODISHA	SUBASH CHANDRA RATH VS	// 0 //
428	D-WP(C)/9997/2024	K. MANORANJAN PATNAIK VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	// 0 //
429	D-WP(C)/9998/2024	PRATP CHANDRA PRADHAN VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
430	D-WP(C)/9999/2024	BASUMATI RANA VS REGIONAL OFFICER, G.M. N.H.A.OF INDIA	KODANDA KUMAR BHUYAN VS	// 0 //
431	D-WP(C)/10002/2024	DAUD KHAN	SATYAJIT SAMAL	//

ORISSA HIGH COURT

FILING REPORT AS ON :04/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
432	D-WP(C)/10004/2024	PURNA CHANDRA MISHRA	BHAKTI PRASAD SAMAL	//
		VS	VS	0
		COLLECTOR CUM ADMINISTRATOR		//
433	D-WP(C)/10005/2024 WP(C)/5248/2024	KANAK MANJARI WOMENS COLLEGE, SALAPADA	NITYANANDA BEHURIA	//
		VS	VS	0
		EMPLOYEES PROVIDENT FUND ORGANISATION, NEW DELHI		//
434	D-WP(C)/10008/2024	PRAMOD KUMAR BEHERA	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
435	D-WP(C)/10010/2024	DIBAKAR SAHU	J.K.MISHRA-2	//
		VS	VS	0
		STATE OF ODISHA		//
436	D-WP(C)/10012/2024	LEENA MOHANTY	BIDYADHAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
437	D-WP(C)/10016/2024	DIGAMBARA PRADHAN	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
438	D-WP(C)/10018/2024	M/S. BINAYA MANDAL	ZENISHMARY WALLACE	//
		VS	VS	0
		CHIEF COMMISSIONER OF CT AND GST		//
439	D-WP(C)/10019/2024	DASARATHI SAHU	SIDHARTH PRASAD DAS	//
		VS	VS	0
		INDIA OIL CORPORATION LTD (IOCL), NEW DELHI.		//
440	D-WP(C)/10021/2024	HEMANTA KUMAR SAHU	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
441	D-WP(C)/10022/2024	SANKHALI SAHU	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
442	D-WP(C)/10023/2024	KISHOR CHANDRA PRADHAN	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :04/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	D-WP(C)/10024/2024	STATE OF ODISHA SHRIKANT PRADHAN VS	SAMEER KUMAR DAS VS	// // 0
444	D-WP(C)/10025/2024	STATE OF ODISHA FAKIRA SAHOO VS	SATYAJIT SAMAL VS	// // 0
445	D-WP(C)/10027/2024	STATE OF ODISHA PRABHAKAR BEHERA VS	RABI NARAYAN MOHANTY VS	// // 0
446	D-WP(C)/10028/2024	STATE OF ODISHA RAJESH KUMAR PRADHAN VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
447	D-WP(C)/10029/2024	STATE OF ODISHA KANHU SAHOO VS	SATYAJIT SAMAL VS	// // 0
448	D-WP(C)/10031/2024	STATE OF ODISHA KONCHADA PRATAP KUMAR VS	PRASANTA KUMAR PANDA VS	// // 0
449	D-WP(C)/10032/2024	STATE OF ODISHA ANADI CHARAN DALAI VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
450	D-WP(C)/10033/2024	STATE OF ODISHA PRADHRUTI RANJAN BHUYAN VS	SAMEER KUMAR DAS VS	// // 0
451	D-WP(C)/10034/2024	GOVT. OF ODISHA BIRA KISHORE GARNAYAK VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
452	D-WP(C)/10035/2024	STATE OF ODISHA BRAJAKISHORE BEHERA VS	DEBASIS TRIPATHY VS	// // 0
453	D-WP(C)/10036/2024	STATE OF ODISHA ASHWINI KUMAR DEO VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :04/03/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	D-WP(C)/10039/2024	CHAITANYA BARIK VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
455	D-WP(C)/10040/2024	PINKY BHOI VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
456	D-WP(C)/10041/2024	PATITAPABAN NATH SHARMA VS COMMISSIONER CUM SECY TO GOVT.	NIHAL RATH VS	// 0 //
457	D-WP(C)/10042/2024	DEBAKEE DASH VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //
458	D-WP(C)/10043/2024	RANJIB KUMAR SWAIN VS UNION OF INDIA	SHUBHENDU KUMAR PARIDA VS	// 0 //
459	D-WP(C)/10045/2024	AMARESH DAS VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
460	D-WP(C)/10047/2024	RAJAN KUMAR SAHU VS ORISSA FOREST DEVELOPMENT COOPERATION LTD. BBSR	KARUNAKAR RATH VS	// 0 //
461	D-WP(C)/10048/2024	UDAYANATH MOHANTY VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	// 0 //
462	D-WP(C)/10049/2024	SHASHWATA NAYAK VS STATE OF ODISHA	KABIRAJ SAHOO VS	// 0 //
463	D-WP(C)/10050/2024	L.PADMABATI VS THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //
464	D-WP(C)/10053/2024	JANAKI DAS @ JANAKI NAYAK VS AMARABATI DAS	ASHOK KUMAR SAHOO VS	// 0 //
465	D-WP(C)/10054/2024	MANJULATA MALLIK	MALAYA KUMAR MISHRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :04/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
466	D-WP(C)/10055/2024	COLLECTOR AND DIST.MAGISTRATE, BALASORE MEGHANANDA @ BALARAM BEHERA	ASHOK DAS	//
		VS	VS	0
467	D-WP(C)/10057/2024	THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM SUMATI BEHERA	ASHOK DAS	//
		VS	VS	0
468	D-WP(C)/10059/2024	THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM BHAGYABATI KHUNTIA	HRUDANANDA MOHAPATRA	//
		VS	VS	0
469	D-WP(C)/10062/2024	A.O., UNION BANK OF INDIA GOPAL MAHARANA	ASHOK DAS	//
		VS	VS	0
470	D-WP(C)/10064/2024	THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM LAXMAN KUMAR BEHERA	DAITARY PRADHAN	//
		VS	VS	0
471	D-WP(C)/10066/2024	STATE OF ODISHA SIDHESWAR PATTANAYAK	ANJAN KUMAR BISWAL	//
		VS	VS	0
472	D-WP(C)/10067/2024	STATE OF ODISHA BIJAYA KUMAR SAHU	TRILOCHAN PANIGRAHI	//
		VS	VS	0
473	D-WP(C)/10068/2024	STATE OF ODISHA SURENDRANATH PANDA		//
		VS	VS	0
474	D-WP(C)/10069/2024	STATE OF ODISHA PRADEEP KUMAR CHOUDHURY	BIJAYA KUMAR ROURAY	//
		VS	VS	0
475	D-WP(C)/10075/2024	STATE OF ODISHA ARABINDA BHAINSA	SIDHANT DAS	//
		VS	VS	0
476	D-WP(C)/10080/2024	STATE OF ODISHA NBCC (INDIA) LTD. BBSR	KANANBALA ROY CHOUDHURY	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :04/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	D-WP(C)/10081/2024	THE CHIEF COMMNR. CT AND GST, CUTTACK SHIBA PRASAD SAHOO VS DEPARTMENTOF HIGHER EDUCATION	DR. BINODA KUMAR MISHRA VS	// // 0 //
478	D-WP(C)/10084/2024	LINGARAJ PATEL VS GOVT.OF ODISHA	BHABA RANJAN KAR VS	// 0 //
479	D-WP(C)/10085/2024	DILESWAR PATEL VS GOVT.OF ODISHA	BHABA RANJAN KAR VS	// 0 //
480	D-WP(C)/10087/2024	BISHNUPRIYA GNM NURSING SCHOOL, MAYURBHANJ VS UNION OF INDIA	FALGUNI RAJGURU MOHAPATRA VS	// 0 //
481	D-WP(C)/10088/2024	AVA NURSING SCHOOL, MAYURBHANJ VS UNION OF INDIA	FALGUNI RAJGURU MOHAPATRA VS	// 0 //
482	D-WPCRL/6825/2024	RINA LENKA VS STATE OF ODISHA	PARSURAM PANDA VS	//0 0 //
483	D-WPCRL/6893/2024 WPCRL/18/2024	KABITA NAIK VS STATE OF ODISHA	KAMALAKANTA MOHANTY VS	KAPTIPADA /27 /2020 0 //
484	D-ABLAPL/6799/2024	SUDAM PANDA VS STATE OF ODISHA	SARADA PRASAD DASH VS	KHANDAPARA /229 /2023 0 //
485	D-ABLAPL/6800/2024	PRAVASH PALEI VS STATE OF ODISHA	SARADA PRASAD DASH VS	RAMACHANDI /18 /2024 0 //
486	D-ABLAPL/6803/2024	JAGAN SWAIN VS STATE OF ODISHA	ADITI HOTA VS	TALCHER TOWN /82 /2024 0 //
487	D-ABLAPL/6810/2024	SRIKANTA CHAMPATI VS STATE OF ODISHA	ASHOK KUMAR DAS VS	BEGUNIA P.S. /59 /2024 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :04/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	D-ABLAPL/6813/2024	GNANA RANJAN JENA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BETNOTI /57 /2024 () //
489	D-ABLAPL/6815/2024	BHARATA CH. MAJHI VS STATE OF ODISHA	BIKASH KUMAR KUND VS	BARANGA /99 /2024 () //
490	D-ABLAPL/6816/2024	BIMALENDU MALLICK @ BABULI MALLICK VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	BARI /287 /2019 () //
491	D-ABLAPL/6829/2024	MONAL SWAIN @ LIPUN SWAIN VS STATE OF ODISHA	ROHIT RANJAN RAY VS	CHAULIAGANJA /56 /2024 () //
492	D-ABLAPL/6834/2024	SUSANTA BAGH VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	KORAPUT TOWN /299 /2023 () //
493	D-ABLAPL/6835/2024	SATYABAN CHIRGUNJ VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	MANAMUNDA /12 /2022 () //
494	D-ABLAPL/6836/2024	RAMESH @ RAMESH CHANDRA MARTHA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BISWANATHPUR /90 /2023 () //
495	D-ABLAPL/6837/2024	RINKI BISOYI VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /103 /2023 () //
496	D-ABLAPL/6838/2024	SUDHANSU SEKHAR BOSE VS STATE OF ODISHA	NALINI KANTA DASH VS	KENDRAPARA /25 /2024 () //
497	D-ABLAPL/6840/2024	MAYADHAR NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	KOREI /80 /2024 () //
498	D-ABLAPL/6845/2024	KULAMANI MOHANTY VS STATE OF ODISHA	APARESH BHOI VS	BALASORE SADAR /24 /2024 () //
499	D-ABLAPL/6851/2024	KABITA PRUSTY	ASIT KUMAR JENA	BALICHANDRAPUR /106 /2024

ORISSA HIGH COURT

FILING REPORT AS ON :04/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
500	D-ABLAPL/6855/2024	STATE OF ODISHA JITU @ JITENDRA DAS	SNEHASISH BEHERA	// NIHALPRASAD /228 /2023
		VS	VS	()
501	D-ABLAPL/6857/2024	STATE OF ODISHA SAMBHUNATH PRADHAN @ JAGANNATHA PRADHAN	ARJUNA CHARANA BEHERA	// SINGLA /191 /2023
		VS	VS	()
502	D-ABLAPL/6858/2024	STATE OF ODISHA CHUDA MAJHI	MANOJ KUMAR PANDA	// KHARIAR /62 /2024
		VS	VS	()
503	D-ABLAPL/6860/2024	STATE OF ODISHA TUKUNA BEHERA	ASHOK KUMAR PATTANAIAK (A)	// CHAULIAGANJA /295 /2023
		VS	VS	()
504	D-ABLAPL/6861/2024	STATE OF ODISHA KAMINI MANAHIRA	JUGALA KISHORE PANDA	// KANTAMAL /47 /2023
		VS	VS	()
505	D-ABLAPL/6865/2024	STATE OF ODISHA UTKAL KESHARI MALLA	DEEPAK KU SAHOO	// MARSHAGHAI /336 /2023
		VS	VS	()
506	D-ABLAPL/6866/2024	STATE OF ODISHA ANSAR KHAN @ MAGI KHAN	AMLAN SHAKTI PAUL	// KHURDA SADAR /34 /2024
		VS	VS	()
507	D-ABLAPL/6867/2024	STATE OF ODISHA KRISHNA@SUBRAT SAHOO	ANUGRAHA NARAYAN SAMANTRAY	// DHENKANAL TOWN /147 /2024
		VS	VS	()
508	D-ABLAPL/6870/2024	STATE OF ODISHA NRUSINGHA MUDULI	DEBASISH PANIGRAHI	// JAGATSINGPUR /182 /2024
		VS	VS	()
509	D-ABLAPL/6875/2024	STATE OF ODISHA ABHIJIT NAYAK	MOHAMMAD AKRAM	// AIRPORT /445 /2023
		VS	VS	()
510	D-ABLAPL/6876/2024	STATE OF ODISHA SASHIKANTA JENA	PRADEEP KUMAR DAS	// BHADRAK RURAL /60 /2024
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :04/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	D-ABLAPL/6878/2024	STATE OF ODISHA NILAKANTHA NAYAK VS	MANOJ KUMAR MALLICK VS	// NIMAPADA /146 /2022 ()
512	D-ABLAPL/6881/2024	STATE OF ODISHA SAROJ KUMAR LIMA VS	JAGABANDHU SAHU VS	// BOLANGIR TOWN /72 /2024 ()
513	D-ABLAPL/6883/2024	STATE OF ODISHA MAHESWAR NAYAK VS	BYOMAKESH TRIPATHY VS	// BASUDEVPUR /763 /2023 ()
514	D-ABLAPL/6887/2024	STATE OF ODISHA PINTU SETHI VS	BISWA KUMAR MISHRA VS	// BADAGADA /405 /2021 ()
515	D-ABLAPL/6889/2024	STATE OF ODISHA SK. RAMJAN VS	LALITENDU BHUYAN VS	// TELKOI /99 /2024 ()
516	D-ABLAPL/6890/2024	STATE OF ODISHA BABU ALLI SAHA @ BARA ALLI SAHA VS	JAYAKRISHNA MOHAPATRA VS	// Dhamara Police Station /17 /2024 ()
517	D-ABLAPL/6892/2024	STATE OF ODISHA PRAVAT KUMAR PARIDA VS	SUBASH CHANDRA RATH VS	// JAJPUR ROAD /149 /2024 ()
518	D-ABLAPL/6895/2024	STATE OF ODISHA GOPINATH GIRI VS	TARA PRASAD MOHAPATRA VS	// BETNOTI /44 /2024 ()
519	D-ABLAPL/6896/2024	STATE OF ODISHA HAJARI SAHOO VS	JUDHISTHIR SAHOO VS	// CAPITAL P.S. /105 /2024 ()
520	D-ABLAPL/6897/2024	STATE OF ODISHA PARMANANDA ACHARYA VS	BYOMAKESH TRIPATHY VS	// / /0 ()
521	D-ABLAPL/6902/2024	STATE OF ODISHA RAMESH PARIDA VS STATE OF ODISHA	JAYADEBA BEHERA VS	// RANPUR /77 /2024 () //

ORISSA HIGH COURT

FILING REPORT AS ON :04/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
522	D-ABLAPL/6905/2024	MADHUSUDAN MOHANTY VS STATE OF ODISHA	TAPAN JYOTI PANI VS	BASTA /24 /2024 () //
523	D-ABLAPL/6906/2024	MAHESWAR PARIDA VS STATE OF ODISHA	JAYADEBA BEHERA VS	RANPUR /77 /2024 () //
524	D-ABLAPL/6908/2024	SAROJINI NAG @ SANTOSINI NAG VS STATE OF ODISHA	JAYADEBA BEHERA VS	PATNAGARH /31 /2024 () //
525	D-ABLAPL/6911/2024	RAJENDRA GOUDA VS STATE OF ODISHA	MANORANJAN PADHY VS	DHARAKOT PS /52 /2024 () //
526	D-ABLAPL/6914/2024	BALAKRUSHNA ROUT VS STATE OF ODISHA	JAYADEBA BEHERA VS	/ /0 () //
527	D-ABLAPL/6916/2024	PRUTHIRAJ DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /37 /2024 () //
528	D-ABLAPL/6917/2024	BACHAN NAIK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
529	D-ABLAPL/6935/2024	KANCHAN HARIJAN @ PADMINI HARIJAN VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	DABUGAM /45 /2024 () //
530	D-ABLAPL/6942/2024	BANAMALI MAJHI VS STATE OF ODISHA	KABIRAJ PRADHAN VS	CHANDAPUR /47 /2024 () //
531	D-ABLAPL/6944/2024	TUKUNU PRADHAN VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	REMUNA /31 /2024 () //
532	D-ABLAPL/6947/2024	BISWANATH PARIDA@BISUNI PARIDA@PENGA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	/ /0 () //
533	D-ABLAPL/6956/2024	KISHAN PATRA	GOURAV MOHANTY	AIRPORT /410 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :04/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
534	D-ABLAPL/6959/2024	STATE OF ODISHA KAPILAS MEHER	SUBODH KUMAR MOHANTY	// MAIDALPUR /25 /2024
		VS	VS	()
535	D-ABLAPL/6960/2024	STATE OF ODISHA SANTOSH KUMAR NAIK	BHABANI SANKAR DAS	// PALLAHARA /52 /2024
		VS	VS	()
536	D-ABLAPL/6966/2024	STATE OF ODISHA BIBHUTI BHUSAN MOHANTY@BIBHUDUTI MOHANTY	LAXMI NARAYAN PATEL	// BARAMBA /45 /2024
		VS	VS	()
537	D-ABLAPL/6968/2024	STATE OF ODISHA RABINDRA MAJHI	TRINATH SINGH LAL	// JEYPORE SADAR /31 /2023
		VS	VS	()
538	D-ABLAPL/6969/2024	STATE OF ODISHA GOURANGA CHANDRA DAS	KULDEEP MOHANTY	// REMUNA /37 /2024
		VS	VS	()
539	D-ABLAPL/6971/2024	STATE OF ODISHA JANI@SALAMAT KHAN	UDIT RANJAN JENA	// TIGIRIA /226 /2023
		VS	VS	()
540	D-ABLAPL/6979/2024	STATE OF ODISHA BIDYADHAR DAS	PRAVASH CHANDRA JENA	// KHARABEL NAGAR P.S. /38 /2024
		VS	VS	()
541	D-ABLAPL/6982/2024	STATE OF ODISHA DHRUBA CHARAN MAJHI	SURYAKANTA DWIBEDI	// VIGILANCE PS (BERHAMPUR) /40 /2015
		VS	VS	()
542	D-ABLAPL/6983/2024	STATE OF ODISHA(VIG.) RANJIT BERA	PRAVASH CHANDRA JENA	// TALASARI MARINE /20 /2024
		VS	VS	()
543	D-ABLAPL/6986/2024	STATE OF ODISHA SANTANU KUMAR BEHERA	SURYAKANTA DWIBEDI	// CYBER CRIME AND ECONOMIC OFFENCES /7 /2023
		VS	VS	()
544	D-ABLAPL/6991/2024	STATE OF ODISHA NITYANANDA DIGAL @ NITYA DIGAL	SURYAKANTA DWIBEDI	// TIKABALI /78 /2008
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :04/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
-----------	--------------------------	-----------------------------	---------------------------------	---------------------------------

STATE OF ODISHA

//

ORISSA HIGH COURT

MISC CASES FILED on :04/03/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-SAO/18/2023 SAO/18/2023	RAINA MALIK MP	BIBHUDHANANDA MUDULI	6/2024
2	D-WPCRL/73/2023 WPCRL/73/2023	SARASWATI BEHERA MP		8/2024
3	D-CRLLP/32/2023 CRLLP/32/2023	MRUTYUNJAY@MRUTANJAY BEHERA MP	ANUPAM DASH	9/2024
4	D-CRP/9891/2024 CRP/ /	BHAIRABA CHANDRA ACHARYA MP	AMIT PRASAD BOSE	14/2024
5	D-TRPCRL/6819/2024 TRPCRL/ /	BIBHUTI BHUSAN NATH SHARMA MP	PRATAP KUMAR NAYAK	16/2024
6	D-TRPCRL/6832/2024 TRPCRL/ /	KUNI DEHURY MP	GIRIJA SANKAR NAYAK	17/2024
7	D-TRP(C)/9873/2024 TRP(C)/ /	SUNANDA PATRA MP	SHIB SHANKAR MOHANTY	55/2024
8	D-CRLMP/6871/2024 CRLMP/ /	BIKASH DASH MP	AMIT PRASAD BOSE	56/2024
9	D-CRLMP/6970/2024 CRLMP/ /	BIKASH DASH MP	AMIT PRASAD BOSE	57/2024
10	D-CRLMP/6981/2024 CRLMP/ /	NEW INDIA ASSURANCE CO.LTD., BBSR MP	PAMI RATH	58/2024
11	D-CRLMP/6981/2024 CRLMP/ /	NEW INDIA ASSURANCE CO.LTD., BBSR MP	PAMI RATH	59/2024
12	D-CRLMP/1310/2021 CRLMP/1310/2021	AMRITA PRIYADARSHINI PATRO MP		60/2024
13	D-CRLMP/6988/2024 CRLMP/ /	MANISH KUMAR GUPTA MP	RAMESH AGARWAL	61/2024
14	D-CMAPL/9948/2024 CMAPL/ /	GOBINDA CHANDRA NAYAK MP	HIMANSHU SEKHAR PANDA	71/2024
15	D-CMAPL/9948/2024 CMAPL/ /	GOBINDA CHANDRA NAYAK MP	HIMANSHU SEKHAR PANDA	72/2024
16	D-CMAPL/4011/2024 CMAPL/13/2024	TAPAN MANDAL MP	ADV.	73/2024
17	D-RVWPET/198/2023 RVWPET/198/2023	SUBHAGINI MEHER MP	M/S.AKSHAYA KUMAR NAYAK,T.NAYAK	77/2024
18	D-MATA/9914/2024 MATA/ /	SUJIT KUMAR BEHERA MP	SUSHANTA KUMAR JOSHI	100/2024
19	D-MATA/146/2022 MATA/146/2022	ANNAPURNA NAYAK@DASH MP		101/2024
20	D-CONTC/8890/2023 CONTC/8890/2023	RAMANI SAHANI MP	M/S. UPENDRA KUMAR SAMAL	162/2024
21	D-SA/176/1996 SA/176/1996	K.E.JAGANNATH MP	M/S.S.S.RAO	174/2024
22	D-SA/166/2000 SA/166/2000	PRAMOD MP	M/S.R.K.MOHAPATRA	175/2024
23	D-SA/166/2000 SA/166/2000	PRAMOD MP	M/S.R.K.MOHAPATRA	176/2024
24	D-SA/166/2000 SA/166/2000	PRAMOD MP	M/S.R.K.MOHAPATRA	177/2024
25	D-SA/167/2000 SA/167/2000	PRAMOD MP	M/S. N.K.SAHU	178/2024
26	D-SA/167/2000	PRAMOD	M/S. N.K.SAHU	

	SA/167/2000	MP		179/2024
27	D-SA/167/2000	PRAMOD	M/S. N.K.SAHU	
	SA/167/2000	MP		180/2024
28	D-SA/167/2000	PRAMOD	M/S. N.K.SAHU	
	SA/167/2000	MP		181/2024
29	D-SA/167/2000	PRAMOD	M/S. N.K.SAHU	
	SA/167/2000	MP		182/2024
30	D-SA/167/2000	PRAMOD	M/S. N.K.SAHU	
	SA/167/2000	MP		183/2024
31	D-SA/167/2000	PRAMOD	M/S. N.K.SAHU	
	SA/167/2000	MP		184/2024
32	D-SA/167/2000	PRAMOD	M/S. N.K.SAHU	
	SA/167/2000	MP		185/2024
33	D-SA/167/2000	PRAMOD	M/S. N.K.SAHU	
	SA/167/2000	MP		186/2024
34	D-CRLREV/6874/2024	RABINDRANATH PARIDA	JASHOBANTA DASH	
	CRLREV/ /	MP		198/2024
35	D-CRLREV/6879/2024	NARAYAN SAHOO	AMITAV TRIPATHY	
	CRLREV/ /	MP		199/2024
36	D-CRLREV/5337/2024	BARSA DEBATA	AKSHYANGSHU SEKHAR NANDY	
	CRLREV/ /	MP		200/2024
37	D-CRLREV/665/2023	AJIT KUMAR SADANGI	MANOJ KUMAR NAYAK	
	CRLREV/665/2023	MP		201/2024
38	D-FAO/9775/2024	D.M., NEW INDIA ASSURANCE CO.LTD.,	BRAJASANTA KUMAR MAHALI	
	FAO/ /	MP		215/2024
39	D-FAO/9923/2024	D.M., NEW INDIA ASSURANCE CO. L.T.D.	SUBRAT SATPATHY	
	FAO/ /	MP		216/2024
40	D-FAO/9738/2024	LEGAL MANAGER (T.P. CELL), M/S NEW INDIA ASSURANCE CO.LTD.	INDIA ASSURANCE COMPANY	
	FAO/ /	MP		217/2024
41	D-BLAPL/13251/2023	SATYAJIT MALLICK		
	BLAPL/13251/2023	MP		237/2024
42	D-BLAPL/7657/2023	BISWANATH KARNA		
	BLAPL/7657/2023	MP		238/2024
43	D-BLAPL/8567/2023	CHAMAN NAYAK	ASIT KUMAR JENA	
	BLAPL/8567/2023	MP		239/2024
44	D-BLAPL/12577/2023	SHIBA SANKAR ROUT		
	BLAPL/12577/2023	MP		240/2024
45	D-BLAPL/3904/2024	GULI @ SRIDHAR SAHOO		
	BLAPL/1095/2024	MP		241/2024
46	D-BLAPL/12186/2023	TEJINDER KAUR NOORI	TARA PRASAD MOHAPATRA	
	BLAPL/12186/2023	MP		242/2024
47	D-BLAPL/11020/2022	ABINASH MAHARANA		
	BLAPL/11020/2022	MP		243/2024
48	D-CMP/10038/2024	RABINDRA PRASAD RAY	BHASKAR CHANDRA PANDA	
	CMP/ /	MP		248/2024
49	D-CMP/10056/2024	NAMITA PANDA	AMIT PRASAD BOSE	
	CMP/ /	MP		249/2024
50	D-CMP/10079/2024	KALYANI NAYAK	ACHYUTANANDA PATTANAIK	
	CMP/ /	MP		250/2024
51	D-CMP/10086/2024	BISWARUPA PADHI	S.S.RAO	
	CMP/ /	MP		251/2024
52	D-RSA/9779/2024	NATABARA MAHAKUD	SOUMYA MISHRA	
	RSA/ /	MP		283/2024
53	D-RSA/4389/2024	MANAMOHAN BALIARSINGH	TANMAY MISHRA	
	RSA/ /	MP		284/2024
54	D-RSA/119/2003	GANGADHAR NAIK	AMIYA KUMAR MISHRA	
	RSA/119/2003	MP		285/2024
55	D-RSA/119/2003	GANGADHAR NAIK	M/S.S.MISRA	
	RSA/119/2003	MP		286/2024
56	D-RSA/119/2003	GANGADHAR NAIK	M/S.S.MISRA	
	RSA/119/2003	MP		287/2024
57	D-RSA/119/2003	GANGADHAR NAIK	AMIYA KUMAR MISHRA	
	RSA/119/2003	MP		288/2024

58	D-RSA/119/2003 RSA/119/2003	GANGADHAR NAIK MP	M/S.S.MISRA	289/2024
59	D-RSA/119/2003 RSA/119/2003	GANGADHAR NAIK MP	M/S.S.MISRA	290/2024
60	D-RSA/345/2019 RSA/345/2019	GOURAHARI@GOURI BARICK MP	S.K.NAYAK(2)	291/2024
61	D-RSA/98/2022 RSA/98/2022	RABIN KUMAR SHARMA MP	DINESH KUMAR PATRA	292/2024
62	D-RSA/10071/2024 RSA/ /	MARSHEL XAXA MP	H.M.DHAL	293/2024
63	D-ABLAPL/4447/2020 ABLAPL/4447/2020	PANDABA BEHERA @ PANDABA SABAR MP		430/2024
64	D-ABLAPL/4448/2020 ABLAPL/4448/2020	PANDABA BEHERA @ PANDABA SABAR MP		431/2024
65	D-ABLAPL/571/2024 ABLAPL/1286/2024	NIRMAL KUMAR ACHARYA @ KUNU ACHARYA MP		432/2024
66	D-ABLAPL/4013/2024 ABLAPL/1545/2024	NARENDRA BEHERA MP		433/2024
67	D-ABLAPL/19898/2016 ABLAPL/19898/2016	SARAT CHANDRA BURUDA MP		434/2024
68	D-ABLAPL/11691/2023 ABLAPL/11691/2023	DHARANI DAS @ DHARANIDHARA DAS MP		435/2024
69	D-ABLAPL/8389/2023 ABLAPL/8389/2023	RATIKANTA PRADHAN @ DILU PRADHANPRADIPTA BEURA MP		436/2024
70	D-ABLAPL/962/2024 ABLAPL/271/2024	KAMAL LOCHAN DAS MP		437/2024
71	D-ABLAPL/4783/2022 ABLAPL/4783/2022	BHAGIRATHI KHOSLA MP		438/2024
72	D-ABLAPL/9748/2023 ABLAPL/9748/2023	RAJANA WATEKA @ RAJANA HUIKA MP		439/2024
73	D-MACA/9774/2024 MACA/ /	ROSELIN MINZ MP	PRADEEP KUMAR MISHRA	479/2024
74	D-MACA/9835/2024 MACA/ /	JASMATI PINGUA MP	BISHNU BRATA SINGH	480/2024
75	D-MACA/9840/2024 MACA/ /	KALPANA DAS MP	PRADEEP KUMAR MISHRA	481/2024
76	D-MACA/9841/2024 MACA/ /	NISAMANI SAHOO MP	BISHNU BRATA SINGH	482/2024
77	D-MACA/9840/2024 MACA/ /	KALPANA DAS MP	PRADEEP KUMAR MISHRA	483/2024
78	D-MACA/2027/2024 MACA/124/2024	AMIT KUMAR BEHERA MP	SUSANT KUMAR MOHANTY	484/2024
79	D-MACA/9890/2024 MACA/ /	NUBERA BIBI MP	BIRANCHI NARAYAN RATH	485/2024
80	D-MACA/9890/2024 MACA/ /	NUBERA BIBI MP	BIRANCHI NARAYAN RATH	486/2024
81	D-MACA/27/2023 MACA/27/2023	PRIYADARSHI DAS MP	AMIYA KUMAR MOHANTY	487/2024
82	D-MACA/9981/2024 MACA/ /	THE ORIENTAL INSURANCE CO. LTD. MP	ADAM ALI KHAN	488/2024
83	D-CRLA/770/2021 CRLA/770/2021	SANDHYARANI MAJHI MP	M/S. RAMESH SAHOO, S.PRADHAN	491/2024
84	D-CRLA/5780/2024 CRLA/168/2024	JITEN @ JITUN KANDI MP	BISWARANJAN DALAI	492/2024
85	D-CRLA/5780/2024 CRLA/168/2024	JITEN @ JITUN KANDI MP	BISWARANJAN DALAI	493/2024
86	D-CRLA/5122/2024 CRLA/167/2024	GYANARANJAN DAS @ BANTY MP	BISWORANJAN DALAI	494/2024
87	D-CRLA/5122/2024 CRLA/167/2024	GYANARANJAN DAS @ BANTY MP	BISWORANJAN DALAI	495/2024
88	D-CRLA/143/2023 CRLA/143/2023	PRUTHIRAJ PRADHAN MP	ANIRUDHA DAS	496/2024
89	D-CRLA/6863/2024	KALIN MUNDA	AMLAN SHAKTI PAUL	

	CRLA/ /	MP		497/2024
90	D-CRLA/6863/2024	KALIN MUNDA	AMLAN SHAKTI PAUL	
	CRLA/ /	MP		498/2024
91	D-CRLA/6927/2024	SWOSTI RANJAN MOHAPATRA	DIPTIREKHA NANDA	
	CRLA/ /	MP		499/2024
92	D-CRLA/6927/2024	SWOSTI RANJAN MOHAPATRA	DIPTIREKHA NANDA	
	CRLA/ /	MP		500/2024
93	D-CRLA/6973/2024	BALARAM MUNDA @ DENDU	PABITRA KUMAR NAYAK	
	CRLA/ /	MP		501/2024
94	D-CRLA/6999/2024	MANBODH PRADHAN	BISWAJIT NAYAK	
	CRLA/ /	MP		502/2024
95	D-CRLA/6999/2024	MANBODH PRADHAN	BISWAJIT NAYAK	
	CRLA/ /	MP		503/2024
96	D-CRLA/7001/2024	SAGAR KACHHAP	LAXMINARAYAN PATEL	
	CRLA/ /	MP		504/2024
97	D-CRLA/7001/2024	SAGAR KACHHAP	LAXMINARAYAN PATEL	
	CRLA/ /	MP		505/2024
98	D-CRLA/7001/2024	SAGAR KACHHAP	LAXMINARAYAN PATEL	
	CRLA/ /	MP		506/2024
99	D-CRLMC/6814/2024	BIPINI BALIARSINGH	MAHES DAS	
	CRLMC/ /	MP		519/2024
100	D-CRLMC/2249/2024	UDAYANATH SAHOO		
	CRLMC/277/2024	MP		520/2024
101	D-CRLMC/2252/2024	UDAYANATH SAHOO		
	CRLMC/278/2024	MP		521/2024
102	D-CRLMC/2255/2024	UDAYANATH SAHOO		
	CRLMC/279/2024	MP		522/2024
103	D-CRLMC/2258/2024	UDAYANATH SAHOO		
	CRLMC/280/2024	MP		523/2024
104	D-CRLMC/2261/2024	UDAYANATH SAHOO		
	CRLMC/281/2024	MP		524/2024
105	D-CRLMC/107/2024	ANSHUMAN SAMANTARAY		
	CRLMC/27/2024	MP		525/2024
106	D-CRLMC/3427/2023	DHARMENDRA GUPTA	P.V.S NANAJI ACHARY	
	CRLMC/3427/2023	MP		526/2024
107	D-CRLMC/4343/2023	UDAYA@RAMA RAO@SHYAM@PALARA RAMA RAO		
	CRLMC/4343/2023	MP		527/2024
108	D-CRLMC/6843/2024	RAJIB LOCHAN JENA @ RAJU	KULDEEP MOHANTY	
	CRLMC/ /	MP		528/2024
109	D-CRLMC/6877/2024	RANJAN NAIK	ARJUNA CHARANA BEHERA	
	CRLMC/ /	MP		529/2024
110	D-CRLMC/6904/2024	GUNANIDHI SAGAR	SIDDHARTHA SAMAL	
	CRLMC/ /	MP		530/2024
111	D-CRLMC/1662/2024	SALILA DAS	RAMANI KANTA PATTANAIAK	
	CRLMC/156/2024	MP		531/2024
112	D-CRLMC/6930/2024	BADAL@RAKESH BARIK	PRIYA RANJAN SINGH	
	CRLMC/ /	MP		532/2024
113	D-CRLMC/6934/2024	BIJAYALAXMI DASH	SATYANARAYAN MISHRA	
	CRLMC/ /	MP		533/2024
114	D-CRLMC/6955/2024	SATYANARAYAN PUTELE	T.DHIREN KUMAR DORA	
	CRLMC/ /	MP		534/2024
115	D-CRLMC/6974/2024	AMARESH MOHAPATRA	UMA CHARAN MISHRA	
	CRLMC/ /	MP		535/2024
116	D-CRLMC/6985/2024	SUSANT MOHAPATRA	RAMESH CHANDRA OJHA	
	CRLMC/ /	MP		536/2024
117	D-CRLMC/7003/2024	AMARJEET PRADHAN	SUSANTA KUMAR MISHRA	
	CRLMC/ /	MP		537/2024
118	D-CRLMC/7003/2024	AMARJEET PRADHAN	SUSANTA KUMAR MISHRA	
	CRLMC/ /	MP		538/2024
119	D-WA/9757/2024	STATE OF ODISHA	PRADEEP KUMAR ROUT,A.G.A	
	WA/ /	MP		829/2024
120	D-WA/9757/2024	STATE OF ODISHA	PRADEEP KUMAR ROUT,A.G.A	
	WA/ /	MP		830/2024

121	D-WA/9757/2024 WA/ /	STATE OF ODISHA MP	PRADEEP KUMAR ROUT,A.G.A	831/2024
122	D-WA/9782/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	832/2024
123	D-WA/9782/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	833/2024
124	D-WA/9782/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	834/2024
125	D-WA/9789/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	835/2024
126	D-WA/9789/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	836/2024
127	D-WA/9789/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	837/2024
128	D-WA/9798/2024 WA/ /	STATE OF ODISHA MP	PRADEEP KUMAR ROUT, A.G.A.	838/2024
129	D-WA/9798/2024 WA/ /	STATE OF ODISHA MP	PRADEEP KUMAR ROUT, A.G.A.	839/2024
130	D-WA/9798/2024 WA/ /	STATE OF ODISHA MP	PRADEEP KUMAR ROUT, A.G.A.	840/2024
131	D-WA/9805/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	841/2024
132	D-WA/9805/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	842/2024
133	D-WA/9805/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	843/2024
134	D-WA/9813/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	844/2024
135	D-WA/9813/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	845/2024
136	D-WA/9813/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	846/2024
137	D-WA/9814/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	847/2024
138	D-WA/9814/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	848/2024
139	D-WA/9814/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	849/2024
140	D-WA/2494/2024 WA/ /	MUKESH KUMAR DASH MP	PRAKASH KUMAR SAMAL	850/2024
141	D-WA/10037/2024 WA/ /	PRAMOD CHANDRA BISWAL MP	ANJAN KUMAR BISWAL	851/2024
142	D-WP(C)/9750/2024 WP(C)/5122/2024	SHIBA SHANKAR PAL @ SHIBA PRASAD PAL MP	SAITYAJIT MOHAPATRA (2)	3304/2024
143	D-WP(C)/5665/2022 WP(C)/5665/2022	KALI CHARAN SADANGI MP		3305/2024
144	D-WP(C)/9778/2024 WP(C)/5151/2024	ORISSA POWER CONSORTIUM LTD. MP	ANGUMOHIT AGARWAL	3306/2024
145	D-WP(C)/9780/2024 WP(C)/5221/2024	PIYUSH AGRAWAL MP	GOKULANANDA PARIDA	3307/2024
146	D-WP(C)/37286/2023 WP(C)/37286/2023	SOUMYA RANJAN BARIK MP		3308/2024
147	D-WP(C)/9781/2024 WP(C)/5242/2024	BRAJMOHAN AGRAWAL MP	RAMESH KUMAR AGRAWAL	3309/2024
148	D-WP(C)/9784/2024 WP(C)/ /	AMINA KHATOON MP	SANTOSH KUMAR SWAIN	3310/2024
149	D-WP(C)/9783/2024 WP(C)/5241/2024	KAILASH PRASAD AGRAWAL MP	GOKULANANDA PARIDA	3311/2024
150	D-WP(C)/34911/2022 WP(C)/34911/2022	DR.ABINASH ROUT MP	RAMDAS ACHARY	3312/2024
151	D-WP(C)/9788/2024 WP(C)/ /	M/S RITIKA ENGINEERS, SUNDARGARH MP	BHABANI PRASAD MOHANTY	3313/2024
152	D-WP(C)/18145/2016	DINABANDHU KHADENGA	M/S.NEELAKANTHA PANDA	

	WP(C)/18145/2016	MP		3314/2024
153	D-WP(C)/14586/2013	MOTI PRAVA MOHANTY	M/S.RAJ KISHORE SWAIN	
	WP(C)/14586/2013	MP		3315/2024
154	D-WP(C)/9786/2024	STATE OF ODISHA	SANGRAM KESARI JENA,A.G.A	
	WP(C)/ /	MP		3316/2024
155	D-WP(C)/9786/2024	STATE OF ODISHA	SANGRAM KESARI JENA,A.G.A	
	WP(C)/ /	MP		3317/2024
156	D-WP(C)/9802/2024	JITENDRIYA MOHANTY	NIRANJAN NAYAK	
	WP(C)/5191/2024	MP		3318/2024
157	D-WP(C)/9802/2024	JITENDRIYA MOHANTY	NIRANJAN NAYAK	
	WP(C)/5191/2024	MP		3319/2024
158	D-WP(C)/9808/2024	PUSPAKETU PANDA	AJAY KUMAR NAYAK	
	WP(C)/ /	MP		3320/2024
159	D-WP(C)/9812/2024	DILLIP KUMAR DAS	BIJAYA KUMAR BEHERA 1	
	WP(C)/ /	MP		3321/2024
160	D-WP(C)/9818/2024	UMESH CHANDRA PATNAIK	SARATHI JYOTI MOHANTY	
	WP(C)/5163/2024	MP		3322/2024
161	D-WP(C)/7446/2021	HRUDANANDA BEHERA	RANJIT MOHANTY	
	WP(C)/7446/2021	MP		3323/2024
162	D-WP(C)/5433/2024	SAGARIKA DAS	SOUMYA RANJAN DAS	
	WP(C)/3770/2024	MP		3324/2024
163	D-WP(C)/9829/2024	UDAYANATH @ UDAY NATH MALIK	BIPLABA P.B. BAHALI	
	WP(C)/5239/2024	MP		3325/2024
164	D-WP(C)/9834/2024	MANORANJAN SAHU	BIPLABA P.B. BAHALI	
	WP(C)/ /	MP		3326/2024
165	D-WP(C)/9833/2024	JAYANARAYAN JAGADEV	AGASTI KANUNGO	
	WP(C)/5230/2024	MP		3327/2024
166	D-WP(C)/39601/2023	AKSHAYAY KUMAR SAHOO	SAIBRATA RATH	
	WP(C)/39601/2023	MP		3328/2024
167	D-WP(C)/9836/2024	RATNAKAR SWAIN	PRASANNA KUMAR ROUTHAY	
	WP(C)/ /	MP		3329/2024
168	D-WP(C)/9838/2024	SARASWATI MURMU	PRASANTA KUMAR MISHRA	
	WP(C)/ /	MP		3330/2024
169	D-WP(C)/9842/2024	PRADEEP NAIK	AJIT KUMAR TRIPATHY	
	WP(C)/ /	MP		3331/2024
170	D-WP(C)/9843/2024	SAROJINI MISHRA	PRAFULLA CHANDRA ACHARYA	
	WP(C)/ /	MP		3332/2024
171	D-WP(C)/9844/2024	RAMESH NAIK	AJIT KUMAR TRIPATHY	
	WP(C)/ /	MP		3333/2024
172	D-WP(C)/9845/2024	UMESH NAIK	AJIT KUMAR TRIPATHY	
	WP(C)/ /	MP		3334/2024
173	D-WP(C)/9847/2024	TUNA NAIK	AJIT KUMAR TRIPATHY	
	WP(C)/ /	MP		3335/2024
174	D-WP(C)/9848/2024	JAYAKRISHNA JENA	ADWITIYA SATPATHY	
	WP(C)/ /	MP		3336/2024
175	D-WP(C)/4023/2021	NIRANJAN MOHAPATRA		
	WP(C)/4023/2021	MP		3337/2024
176	D-WP(C)/9849/2024	RANJU NAIK	AJIT KUMAR TRIPATHY	
	WP(C)/ /	MP		3338/2024
177	D-WP(C)/14345/2022	CH. BHASKAR RAO	SRINIVAS MOHANTY	
	WP(C)/14345/2022	MP		3339/2024
178	D-WP(C)/14339/2022	SISIR KANT NAYAK	SRINIVAS MOHANTY	
	WP(C)/14339/2022	MP		3340/2024
179	D-WP(C)/9851/2024	RAGHUNATH PATNAIK	ADWITIYA SATPATHY	
	WP(C)/ /	MP		3341/2024
180	D-WP(C)/9852/2024	M/S. SRIKHETRA A.C BHATI VEDANTA SWAMISCHHIBRAHMBEFCRUST, BBSR		
	WP(C)/ /	MP		3342/2024
181	D-WP(C)/9854/2024	NILAKANTHA BEHERA	RAMDAS ACHARY	
	WP(C)/ /	MP		3343/2024
182	D-WP(C)/9855/2024	LAXMIDHAR PADHI	PRABODHA CHANDRA NAYAK	
	WP(C)/ /	MP		3344/2024
183	D-WP(C)/9857/2024	SARAT KUMAR DASH	ADWITIYA SATPATHY	
	WP(C)/ /	MP		3345/2024

184	D-WP(C)/9858/2024 WP(C)/ /	SUDHIR BARIK MP	SOUGT DASH	3346/2024
185	D-WP(C)/9861/2024 WP(C)/ /	WAHIDA KHATUN MP	RAMAKANTA PANDA	3347/2024
186	D-WP(C)/9860/2024 WP(C)/ /	SARAT CHANDRA BARIK MP	ADWITIYA SATPATHY	3348/2024
187	D-WP(C)/9863/2024 WP(C)/ /	PRAHALLAD SAHOO MP	ADWITIYA SATPATHY	3349/2024
188	D-WP(C)/9867/2024 WP(C)/ /	MAMATA MISHRA MP	ADWITIYA SATPATHY	3350/2024
189	D-WP(C)/9869/2024 WP(C)/ /	PRAMILA NAYAK MP	BIBHUTI BHUSAN MISHRA	3351/2024
190	D-WP(C)/34369/2021 WP(C)/34369/2021	SANJUKTA PATTANAIAK MP		3352/2024
191	D-WP(C)/9870/2024 WP(C)/ /	MADHUSMITA MISHRA MP	ADWITIYA SATPATHY	3353/2024
192	D-WP(C)/29478/2023 WP(C)/29478/2023	MAINA HEMBRAM MP		3354/2024
193	D-WP(C)/9877/2024 WP(C)/ /	DR.MADHUBRATA SATPATHY MP	DILLIP KUMAR MOHAPATRA	3355/2024
194	D-WP(C)/9880/2024 WP(C)/ /	SUBHADARSAN MISHRA MP	GAYADHAR SAMAL	3356/2024
195	D-WP(C)/9879/2024 WP(C)/ /	M/S RITIKA ENGINEERS, SUNDARGARH MP	BHABANI PRASAD MOHANTY	3357/2024
196	D-WP(C)/18037/2023 WP(C)/18037/2023	DR. NAMITA JENA MP	JITENDRA KUMAR LENKA	3358/2024
197	D-WP(C)/9889/2024 WP(C)/ /	MAYADHAR DEHURI MP	SUMIT KUMAR MOHANTY	3359/2024
198	D-WP(C)/7538/2018 WP(C)/7538/2018	GAJANAND AGARWALLA MP	M/S.MATRU PRASAD NANDA	3360/2024
199	D-WP(C)/9895/2024 WP(C)/ /	BISHNU BEHERA MP	MALAYA KUMAR MISHRA	3361/2024
200	D-WP(C)/11696/2020 WP(C)/11696/2020	SRIKANTA MAHARANA MP	BISWAJIT NAYAK	3362/2024
201	D-WP(C)/9905/2024 WP(C)/ /	KRUSHNA BAIRAGI MP	NIRANJAN LENKA	3363/2024
202	D-WP(C)/9909/2024 WP(C)/5205/2024	SATYANARAYAN CHHATRIA MP	SUSHANTA KUMAR JOSHI	3364/2024
203	D-WP(C)/21544/2022 WP(C)/21544/2022	ASHOK KUMAR ACHARYA MP	MANOJ KUMAR PATI	3365/2024
204	D-WP(C)/21545/2022 WP(C)/21545/2022	ABHIJIT SWAIN MP	MANOJ KUMAR PATI	3366/2024
205	D-WP(C)/3220/2022 WP(C)/3220/2022	JUGAL KISHORE PAHI MP		3367/2024
206	D-WP(C)/3215/2022 WP(C)/3215/2022	BHARATI MAHANTA MP		3368/2024
207	D-WP(C)/9918/2024 WP(C)/5217/2024	KAILASH PRASAD AGRAWAL MP	ALOK KUMAR PANDA	3369/2024
208	D-WP(C)/9565/2024 WP(C)/5172/2024	BHARAT CHANDRA SWAIN MP	BISWAJIT NAYAK	3370/2024
209	D-WP(C)/9922/2024 WP(C)/ /	BIJAYA KANHAR MP	ANSUMAN BHUYAN	3371/2024
210	D-WP(C)/13297/2017 WP(C)/13297/2017	KASINATH CHOUDHURY MP	DWARIKA PRASAD MOHANTY	3372/2024
211	D-WP(C)/10810/2004 WP(C)/10810/2004	SHYAMA SUNDAR DAS MP	M/S.J.K.RATH, SANTOSH KUMAR SWAIN	3373/2024
212	D-WP(C)/9925/2024 WP(C)/ /	SASHIBHUSAN TARENIA MP	CHITTA RANJAN LENKA	3374/2024
213	D-WP(C)/9931/2024 WP(C)/5207/2024	LINGARAJ BALABHADRA ROUT MP	PREETAM MISHRA	3375/2024
214	D-WP(C)/28354/2013 WP(C)/28354/2013	PRAMOD K.PRADHAN MP		3376/2024
215	D-WP(C)/9943/2024	ASHOK KUMAR KHUNTIA	RABI NARAYAN BEHERA	

	WP(C)/ /	MP		3377/2024
216	D-WP(C)/15322/2023	MAMATA SAHOO		
	WP(C)/15322/2023	MP		3378/2024
217	D-WP(C)/15325/2023	SUKANTI SAHOO		
	WP(C)/15325/2023	MP		3379/2024
218	D-WP(C)/912/2024	SUBHASISH BHATTA		
	WP(C)/1870/2024	MP		3380/2024
219	D-WP(C)/9958/2024	ABHIRAM NAIK	PRATIK DASH	
	WP(C)/ /	MP		3381/2024
220	D-WP(C)/9961/2024	SATYAJIT NAYAK	SUBHADUTTA ROUSTRAY	
	WP(C)/5224/2024	MP		3382/2024
221	D-WP(C)/9969/2024	BANALATA PRADHAN	BIJAY KUMAR MOHANTY	
	WP(C)/ /	MP		3383/2024
222	D-WP(C)/9967/2024	MAHIMA ENGINEERING SYSTEMS PVT. LTD.	SID KABIR KUMAR DALAI	
	WP(C)/5208/2024	MP		3384/2024
223	D-WP(C)/32955/2023	GANDHARBA BARIK	HRUDANANDA MOHAPATRA	
	WP(C)/32955/2023	MP		3385/2024
224	D-WP(C)/29211/2022	KAMAL LOCHAN SAHOO	AVIJIT PATNAIK	
	WP(C)/29211/2022	MP		3386/2024
225	D-WP(C)/9987/2024	SANGEETA MAHAPATRA	SAILABALA JENA	
	WP(C)/ /	MP		3387/2024
226	D-WP(C)/12057/2023	KHETRABASI BEHERA	TUSAR KUMAR MISHRA	
	WP(C)/12057/2023	MP		3388/2024
227	D-WP(C)/165/2017	TRILOCHAN MUDULI	M/S.SOMADARSAN MOHANTY	
	WP(C)/165/2017	MP		3389/2024
228	D-WP(C)/9993/2024	SUBBASIS ROUT	BISWABIHARI MOHANTY	
	WP(C)/ /	MP		3390/2024
229	D-WP(C)/10005/2024	KANAK MANJARI WOMENS COLLEGE, SANKARAPADA	ANANDA BEHURIA	
	WP(C)/5248/2024	MP		3391/2024
230	D-WP(C)/4690/2023	RISHANSH KUMAR VAIDYA	UMESH CHANDRA MOHANTY	
	WP(C)/4690/2023	MP		3392/2024
231	D-WP(C)/10010/2024	DIBAKAR SAHU	J.K.MISHRA	
	WP(C)/ /	MP		3393/2024
232	D-WP(C)/33167/2022	THE MD, OMFED, BBSR	SATYA SUNDAR KANUNGO	
	WP(C)/33167/2022	MP		3394/2024
233	D-WP(C)/10027/2024	PRABHAKAR BEHERA	RABI NARAYAN MOHANTY	
	WP(C)/ /	MP		3395/2024
234	D-WP(C)/10019/2024	DASARATHI SAHU	SIDHARTH PRASAD DAS	
	WP(C)/ /	MP		3396/2024
235	D-WP(C)/23098/2022	AYASH KANTA NAIK	SUSANTA KUMAR DASH	
	WP(C)/23098/2022	MP		3397/2024
236	D-WP(C)/10035/2024	BRAJAKISHORE BEHERA	DEBASIS TRIPATHY	
	WP(C)/ /	MP		3398/2024
237	D-WP(C)/7690/2024	SIBAN SILPA SPECIAL SCHOOL FOR DEAF	PRASANTHA KUMAR JENA	
	WP(C)/4563/2024	MP		3399/2024
238	D-WP(C)/10033/2024	PRADHRUTI RANJAN BHUYAN	SAMEER KUMAR DAS	
	WP(C)/ /	MP		3400/2024
239	D-WP(C)/10041/2024	PATITAPABAN NATH SHARMA	NIHAL RATH	
	WP(C)/ /	MP		3401/2024
240	D-WP(C)/10043/2024	RANJIB KUMAR SWAIN	SHUBHENDU KUMAR PARIDA	
	WP(C)/ /	MP		3402/2024
241	D-WP(C)/17366/2023	HINA SETHI		
	WP(C)/17366/2023	MP		3403/2024
242	D-WP(C)/10047/2024	RAJAN KUMAR SAHU	KARUNAKAR RATH	
	WP(C)/ /	MP		3404/2024
243	D-WP(C)/10054/2024	MANJULATA MALLIK	MALAYA KUMAR MISHRA	
	WP(C)/ /	MP		3405/2024
244	D-WP(C)/10053/2024	JANAKI DAS @ JANAKI NAYAK	ASHOK KUMAR SAHOO	
	WP(C)/ /	MP		3406/2024
245	D-WP(C)/10059/2024	BHAGYABATI KHUNTIA	HRUDANANDA MOHAPATRA	
	WP(C)/ /	MP		3407/2024
246	D-WP(C)/10066/2024	SIDHESWAR PATTANAYAK	ANJAN KUMAR BISWAL	
	WP(C)/ /	MP		3408/2024

247	D-WP(C)/10067/2024 WP(C)/ /	BIJAYA KUMAR SAHU MP	TRILOCHAN PANIGRAHI	3409/2024
248	D-WP(C)/6508/2024 WP(C)/ /	DINAKRUSHNA BALIARSINGH MP	JAYDEEP PAL	3410/2024
249	D-WP(C)/28594/2019 WP(C)/28594/2019	JAYAKRUSHNA MAHALIK MP	PRAFULLA KUMAR MOHAPATRA	3411/2024
250	D-WP(C)/42117/2023 WP(C)/42117/2023	KRUSHNA CHANDRA PANDA MP		3412/2024
251	D-WP(C)/4216/2024 WP(C)/2540/2024	ABHAYA KUMAR SWAIN MP	MANOJ KUMAR MOHANTY	3413/2024
252	D-WP(C)/2879/2023 WP(C)/2879/2023	PRADIPTA KUMAR PATTANAİK MP		3414/2024
253	D-WP(C)/34/2024 WP(C)/261/2024	PRASHANTO@PRASANTA KUMAR MISHRA MP	DEEPA NKAR PANIGRAHY	3415/2024